



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Chemical Examiner's Laboratory Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ 1242/എസ്/2018/സിഇഎൽഡി.

2018 നവംബർ 27.

തിരുവനന്തപുരം കെമിക്കൽ എക്സാമിനേഷൻ ലബോറട്ടറിയിലേക്ക് താഴെപ്പറയുന്ന ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് മുദ്രവച്ച മത്സരസഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ടെണ്ടർ നമ്പരും ഉപകരണത്തിന്റെ പേരും എണ്ണവും	പ്രതീക്ഷിക്കുന്ന ചെലവ് ()	ദർഘാസ് ഫോറങ്ങളുടെ വില ()
1	4022/എസ്/18/സി ഇഎൽഡി.—മൈക്രോ സെൻസിറ്റൈവ്—7	2.5 ലക്ഷം	944
2	4023/എസ്/18/സി ഇഎൽഡി.—സെൻസിറ്റൈവ്—5	2.5 ലക്ഷം	944
3	4024/എസ്/18/സി ഇഎൽഡി.—ആന്റിപാർ ആൽക്കഹൊളൈസർ—1 എണ്ണം	3 ലക്ഷം	1,062
4	2929/എസ്/18/സി ഇഎൽഡി.—കെമിക്കൽ	4.5 ലക്ഷം	1,652
5	2930/എസ്/18/സി ഇഎൽഡി.—ഗ്ലാസ്സ് വെയർ	4 ലക്ഷം	1,416
6	2931/എസ്/18/സി ഇഎൽഡി.—മിസിലേറിയസ് ഐറ്റംസ്	2.5 ലക്ഷം	944
7	2927/എസ്/18/സി ഇഎൽഡി.—ഫയർ ആന്റ് സേഫ്റ്റി ഉപകരണങ്ങൾ	1.5 ലക്ഷം	708
8	2924/എസ്/18/സി ഇഎൽഡി.—യു. പി. എസ്. ബാറ്ററി (ട്രൂബുലാർ) (Buy-back)	3 ലക്ഷം	1,416

ദർഘാസുകൾ ഗവൺമെന്റ് ചീഫ് കെമിക്കൽ എക്സാമിനർ, കെമിക്കൽ എക്സാമിനേഷൻ ലബോറട്ടറി, പബ്ലിക് ഹെൽത്ത് ലാബോറട്ടറി കോമ്പൗണ്ട്, റെഡ് ക്രോസ് റോഡ്, തിരുവനന്തപുരം-35 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് സ്വീകരിക്കുന്നതിനുള്ള അവസാന തീയതി 15-12-2018 വൈകുന്നേരം 4 മണിക്ക് ആയിരിക്കും. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസിൽ പങ്കെടുക്കാനാഗ്രഹിക്കുന്നവർക്ക് വിതരണം ചെയ്യേണ്ട വസ്തുക്കളുടെ വിശദ വിവരങ്ങളടക്കം ദർഘാസ് ഫോറം തിരുവനന്തപുരം കെമിക്കൽ എക്സാമിനേഷൻ ലബോറട്ടറിയിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ഇതിനായി ദർഘാസ് ഫോറത്തിന്റെ വില നേരിട്ടോ മണി ഓർഡർ മുഖേനയോ അടയ്ക്കാവുന്നതാണ്. മണി ഓർഡർ മുഖേന ദർഘാസ് ഫോറത്തിന്റെ വില അടയ്ക്കുന്നവർ ഫോറം അയച്ചുതരുന്നതിനുള്ള തപാൽ ചെലവ് കൂടി വഹിക്കേണ്ടതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് ആവശ്യമുള്ളവർക്ക് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ അതോടൊപ്പം അടങ്കൽ തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യം അടയ്ക്കേണ്ടതും മതിയായ തുകയുടെ മുദ്രപത്രത്തിൽ നിർദ്ദിഷ്ട മാതൃകയിൽ സമ്മതപത്രം സമർപ്പിക്കേണ്ടതുമാണ്. ദർഘാസുകളുടെ വിൽപന 15-12-2018-ന് രാവിലെ 11 മണി വരെ മാത്രമായിരിക്കും.

ദർഘാസ് സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾ ഓഫീസിൽ നിന്ന് പ്രവർത്തന സമയങ്ങളിൽ അറിയാവുന്നതാണ്. ദർഘാസ് കാരണം അറിയിക്കാതെ സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനും മാറ്റി വയ്ക്കുന്നതിനുമുള്ള അധികാരം ഗവൺമെന്റ് ചീഫ് കെമിക്കൽ എക്സാമിനറിൽ നിക്ഷിപ്തമായിരിക്കും.

No. 1242/S/2018/CELD.

27th November 2018.

Sealed and competitive tenders are invited for the supply of following items to the Chemical Examiner's Laboratory, Department, Thiruvananthapuram.

Sl. No.	Tender Number and Name of Items with quantity	Expected Cost (`)	Cost of tender form (`)
1	4022/S/2018/CELD.—Miccro Centrifuge—7 Nos.	2,50,000	944
2	4023/S/2018/CELD.—Centrifuge—5 Nos.	2,50,000	944
3	4024/S/2018/CELD.—Anton par alcoholizer—1 No.	3,00,000	1,062
4	2929/S/2018/CELD.—Chemicals	4,50,000	1,652
5	2930/S/2018/CELD.—Glass wares	4,00,000	1,416
6	2931/S/2018/CELD.—Miscellaneous Items	2,25,000	944
7	2927/S/2018/CELD.—Fire and Safety Equipments	1,50,000	708
8	2924/S/2018/CELD.—UPS Battery (Tubular) (Buy Back)	3,00,000	1,416

The tenders should be addressed to the Chief Chemical Examiner to Government Chemical Examiner's Laboratory, P. H. Lab Compound, Red Cross Road, Thiruvananthapuram-35, Kerala. The last date for receipt of completed tenders is at 4 p. m. on 15-12-2018. Late tenders will not be accepted. Intending tenderers may on application to the undersigned obtain the requisite tender forms with details of items on which tenders are to be submitted. The cost of tender forms will be made only on Indian Rupees and is not refundable under any circumstances. Cheques, Postal orders, drafts etc. will not be accepted towards the cost of forms. The tender forms will not be sent by VPP. Duplicate tender forms if required will be issued. But tender forms will be issued against the receipt of money order with postal charges. Every tender should be accompanied by an EMD of 1% of total cost of tendered items along with an agreement in Kerala Stamp Paper. The sale of tender forms will be closed at 11 a. m. on 15-12-2018.

The undersigned reserves the right to accept/reject or postpone any tender without assigning any reasons. Further details if any required can be had from this office during office hours in working days.

Chemical Examiner's Laboratory,
Thiruvananthapuram.

(Sd.)
Chief Chemical Examiner to Government.

Collegiate Education Department

ദർഘാസ് പരസ്യം

[No. 5/2018-19]

നമ്പർ എ1/379/2018-19.

2018 നവംബർ 24.

നടപ്പുമാർഗ്ഗം സർക്കാർ കോളേജിലെ ഫിസിക്സ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 15-12-2018 ഉച്ചയ്ക്കുശേഷം 1 മണി വരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— ` 2,00,000.

നിരതദ്രവ്യം—വിലയുടെ 1% (ക്യാഷ്/ഡി. ഡി. മാത്രം)

ദർഘാസ് പ്രമാണത്തിന്റെ വില:

ഒറിജിനൽ— ` 885

ഡ്യൂപ്ലിക്കേറ്റ് — ` 443

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജാഫീസിൽ നിന്നും 15-12-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കൂലിയായി ` 40 കൂടി അയയ്ക്കേണ്ടതാണ്. ` 20-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽപറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർസ് പർച്ചേസ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

[No. 5/2018-19]

No. A1-379/2018-19.

24th November 24.

Sealed tenders are invited for supply of Lab Equipments in Physics Departments of Government College, Nedumangad under plan fund for the year 2018-19.

The envelopes containing the tenders should be superscribed "For the supply of Lab Equipments in Physics Department, Government College, Nedumangad under plan fund 2018-19" and addressed to the Principal, Govt. College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 15-12-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 15-12-2018 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is ` 2,00,000. The price quoted should be inclusive of all taxes, duties, cesses etc.

Intending tenderers may on application to "The Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by cash remittance of ` 885 (` 750 + 135) which is the price fixed for a from and which not refundable under any circumstances. The tender forms are

not transferable. Sale of tender forms will be closed at 12 p. m. on 15-12-2018. Cheques Postage Stamps etc. will not be accepted towards the cost of forms nor will the form be sent by V. P. P. Duplicate tender form, if required will be issued at ` 443 per copy. Tenders should execute an agreement in Kerala stamp paper worth ` 200.

Government College,
Nedumangad.(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

[നമ്പർ IV/2018-19/ജി.സി.എ.]

നമ്പർ ബി3-1008/2018-19/ജി.സി.എ.

2018 നവംബർ 21.

2018-19 വർഷത്തേക്ക് ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ, കൊമേഴ്സ് ഡിപ്പാർട്ടുമെന്റിന് വിൻഡോസ് ഓപ്പറേറ്റിംഗ് സിസ്റ്റം വിന്ത് ലൈസൻസ് വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച കവറിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകളിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ ഒരു മാസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

"പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, ആറ്റിങ്ങൽ," എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ "ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ വിൻഡോസ് ഓപ്പറേറ്റിംഗ് സിസ്റ്റം വിന്ത് ലൈസൻസ് വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് 2018-19" എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 20-12-2018, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 20-12-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോമുകളുടെ വിൽപ്പന 20-12-2018 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ` 600 (12% ജി.എസ്.ടി. പുറമെ) ആണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, എന്നിവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോമിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവും (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത് കുറഞ്ഞത് 1,500) ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.

ദർഘാസുകൾ സ്വീകരിക്കുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിഷ്പ്പതമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജാഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. വിതരണം ചെയ്യുന്നവർ സ്പെസിഫിക്കേഷൻ പ്രകാരമുള്ള എല്ലാ ഓക്സും ഉൾപ്പെടെയുള്ള വില ക്വാട്ട് ചെയ്യേണ്ടതാണ്.

അടങ്കൽ തുക— ` 2,00,000.

സ്പെസിഫിക്കേഷൻ—വിൻഡോസ് 10 ഹോം ബേസിക് വിന്ത് ലൈസൻസ്.

[No. IV/2018-19/GCA]

(2)

No. B3-1008/2018-19/GCA.

21st November 2018.

Sealed tenders are invited for the supply of Windows Operating System with Licence for the Commerce Department in the Government College, Attingal. The list of items to be supplied will be available along with the tender forms. The successful tenderers should deliver the items within 20 days from the date of supply order and as per the conditions specified therein.

The envelopes containing the tender should bear the superscription "Supply of Windows Operating System with Licence in Government College, Attingal under Plan Fund 2018-2019" and should be addressed to "The Principal, Government College, Attingal, Pin-695 101". Last date for receipt of tenders will be at 2.30 p. m. on 21-12-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 21-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to "The Principal, Government College, Attingal" obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 600 + GST 12% which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 21-12-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ₹ 300 + GST 12% per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ₹ 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ₹ 1,500. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason thereof is vested with the undersigned.

Further details, if any, can be had from the College Office on all working days. Specification of items to be supplied is enclosed herewith. Suppliers must quote for the items including all taxes as per specification.

Estimate: 1. Windows operating systems with licence for personal computers— ₹ 2,00,000.

Specification—Windows 10 Home Basic with licence.

NB:—The price to be quoted in the tender must be inclusive of all taxes.

[നമ്പർ V/2018-19/ജി.സി.എ.]

നമ്പർ ബി3-1008/2018-19/ജി.സി.എ.

2018 നവംബർ 21.

2018-19 വർഷത്തേക്ക് ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ, കൊമേഴ്സ് ഡിപ്പാർട്ടുമെന്റിന് SPSS-സ്റ്റാറ്റിസ്റ്റിക്കൽ സോഫ്റ്റ്‌വെയർ വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച കവറിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകളിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ ഒരു മാസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

"പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, ആറ്റിങ്ങൽ," എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ "ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ, SPSS-സ്റ്റാറ്റിസ്റ്റിക്കൽ സോഫ്റ്റ്‌വെയർ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് 2018-19" എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 21-12-2018, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ 21-12-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോമുകളുടെ വിൽപ്പന 21-12-2018 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ₹ 600 (12% ജി.എസ്.ടി. പുറമെ) ആണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോമിനോടൊപ്പം ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവും (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത് കുറഞ്ഞത് ₹ 1,500) ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.

ദർഘാസുകൾ സ്വീകരിക്കുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജാഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. വിതരണം ചെയ്യുന്നവർ സ്പെസിഫിക്കേഷൻ പ്രകാരമുള്ള എല്ലാ ഓക്സും ഉൾപ്പെടെയുള്ള വില ക്വാട്ട് ചെയ്യേണ്ടതാണ്.

അടങ്കൽ തുക— ₹ 3,00,000.

സ്പെസിഫിക്കേഷൻ—IBM SPSS 21 Version- സ്റ്റാറ്റിസ്റ്റിക്കൽ സോഫ്റ്റ്‌വെയർ.

[No. V/2018-19/GCA]

No. B3-1008/2018-19/GCA.

21st November 2018.

Sealed tenders are invited for the supply of SPSS-Statistical Software for the Commerce Department in the Government College, Attingal. The list of items to be supplied will be available along with the tender forms. The successful tenderers should deliver the items within 20 days from the date of supply order and as per the conditions specified therein.

The envelopes containing the tender should bear the superscription "Supply of SPSS-Statistical Software in Government College, Attingal under Plan Fund 2018-2019" and should be addressed to "The Principal, Government College, Attingal, Pin-695 101". Last date for receipt of tenders will be at 2.30 p. m. on 21-12-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 21-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to "The Principal, Government College, Attingal" obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 600 + GST 12% which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 21-12-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 300 + GST 12% per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ` 1,500. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason thereof is vested with the undersigned.

Further details, if any, can be had from the College Office on all working days. Specification of items to be supplied is enclosed herewith. Suppliers must quote for the items including all taxes as per specification.

Estimate: 1. SPSS-Statistical Software—` 3,00,000.

Specification—IBM-SPSS 21 Version Statistical Software.

NB:—The price to be quoted in the tender must be inclusive of all taxes.

Govt. College,
Attingal.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19 (P)]

(1)

നമ്പർ ബി1-769/lab/2018.

2018 നവംബർ 21.

മണിമലക്കുന്ന് റ്റി. എം. ജേക്കബ് മെമ്മോറിയൽ ഗവൺമെന്റ് കോളേജിലെ ഫിസിക്സ്, കെമിസ്ട്രി വകുപ്പുകളിലേക്ക് ആവശ്യമുള്ള ലാബ് ഉപകരണങ്ങളും കെമിസ്ട്രി ലബോറട്ടറിയിലേക്ക് ആവശ്യമുള്ള കെമിക്കൽസും വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് മുദ്രവച്ച കവറിൽ "ഫിസിക്സ്, കെമിസ്ട്രി വകുപ്പുകളിലേക്ക് ആവശ്യമുള്ള ലാബ് ഉപകരണങ്ങളും കെമിസ്ട്രി ലബോറട്ടറിയിലേക്ക് ആവശ്യമുള്ള കെമിക്കൽസും വിതരണം ചെയ്യുന്നതിന്" എന്ന് മുദ്രണം ചെയ്തിരിക്കണം. ദർഘാസുകൾ നേരിട്ട് സമർപ്പിക്കുകയോ തപാലിൽ അയയ്ക്കുകയോ ആവാം. തപാലിൽ ഉണ്ടാവുന്ന കാലതാമസത്തിന് പ്രിൻസിപ്പാൾ ഉത്തരവാദി ആയിരിക്കില്ല. ദർഘാസ് ഫോറങ്ങൾ 20-12-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും. അസ്സൽ ദർഘാസ് ഫോറത്തിന് ` 900 + 12% ജി. എസ്.ടി.-യും ഡ്യൂപ്ലിക്കേറ്റിന് ` 450 + 12% ജി. എസ്.ടി.-യും നൽകേണ്ടതാണ്.

തപാലിൽ ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ സ്വന്തം മേൽവിലാസം എഴുതി മതിയായ സ്റ്റാമ്പ് ഒട്ടിച്ച കവർ സഹിതം വില മണിയോർഡർ ആയി അയച്ചുതരേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി അടച്ചതുക ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതും ദർഘാസുകളോടൊപ്പം ` 200 -ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതുമാണ്. അല്ലാത്തവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി Cheque/DD സ്വീകരിക്കുകയില്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയില്ല.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 20-12-2018, 2 മണിവരെയും അനേദിവസം 3 മണിക്ക് ഹാജരായിട്ടുള്ള ടെണ്ടർമാരുടെയോ അവരുടെ അംഗീകൃത ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്ന തുമായിരിക്കും.

ഇതിലേക്കായി കണക്കാക്കിയിട്ടുള്ള അടങ്കൽ തുക ` 3,00,000 ആണ്. ഇതിനനുബന്ധമായ നിരതദ്രവ്യം പ്രിൻസിപ്പാളിന്റെ പേരിൽ കുത്താട്ടുകൂളം എസ്. ബി. ഐ.-യിൽ നിന്നും മാരാവുന്ന തരത്തിലുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയിരിക്കണം. വിതരണം ചെയ്യേണ്ട വസ്തുക്കളുടെ ലിസ്റ്റ് ഓഫീസിൽ നിന്നും ലഭ്യമാണ്/ദർഘാസ് ഫോറത്തോടൊപ്പം നൽകുന്നതാണ്. അല്ലെങ്കിൽ കോളേജ് വെബ്സൈറ്റിൽ നിന്നും ഡൗൺലോഡ് ചെയ്യാവുന്നതാണ്.

[No. 1/2018-19 (P)]

No. B1-769/lab/2018.

21st November 2018.

Sealed tenders are invited for the supply of Lab equipments for Chemistry & Physics Department & Chemicals for Chemistry Department of T. M. Jacob Memorial Government College, Manimalakunnu under the head "Development of Lab/Libraries in Government Colleges" of plan fund during 2018-19.

The tenders should be superscribed "Tender for Lab equipments in Physics & Chemistry/Chemicals for Chemistry Department 2018-19" and addressed to The Principal, T.M. Jacob Memorial Government College, Manimalakunnu, Oliyappuram P. O., Koothattukulam, Ernakulam District, Kerala, Pin-686 662. The last date of the receipt of tenders is at 2 p.m. on 20-12-2018. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 20-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Tender form is issued from the office upto 2 p.m. on working days either by cash or by money order for ₹ 900 + 12% (Cost of tender form + 12% GST). Duplicate tender form if required will be issued on payment of ₹ 450 + 12% GST per copy. Tender forms are not transferable. A self addressed, sufficiently stamped envelope should also be sent if the tender documents are required by post. Cheque, DD etc. will not be accepted towards the cost of forms nor the forms be sent by VPP. Sale of tender form will be closed at 12 Noon on 20-12-2018.

Total value of materials intended for purchase is ₹ 3,00,000.

The tenders should be submitted along with EMD of 1% of total value by DD in favour of the Principal, T. M. Jacob Memorial Government College, Manimalakunnu, Koothattukulam, Ernakulam District, Kerala payable at SBI, Koothattukulam. An agreement should be executed on Stamp Paper worth ₹ 200 should also be enclosed. The list of materials/equipments will be received from the Departments concerned or it can be downloaded from College website.

(2)

[നമ്പർ 2/2018-19 (P)]

നമ്പർ ബി1-811/2018.

2018 നവംബർ 21.

മണിമലക്കുന്ന് റ്റി. എം. ജേക്കബ് മെമ്മോറിയൽ ഗവൺമെന്റ് കോളേജിലെ ഇക്കണോമിക്സ് വകുപ്പിലേക്ക് ഇന്ററാക്ടീവ് ഫ്ലാറ്റ് പാനൽ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് മുദ്രവച്ച കവറിൽ "ഇക്കണോമിക്സ് വകുപ്പിലേക്ക് ഇന്ററാക്ടീവ് ഫ്ലാറ്റ് പാനൽ വിതരണം ചെയ്യുന്നതിന്" എന്ന് മുദ്രണം ചെയ്തിരിക്കണം. ദർഘാസുകൾ നേരിട്ട് സമർപ്പിക്കുകയോ തപാലിൽ അയയ്ക്കുകയോ ആവാം. തപാലിൽ ഉണ്ടാവുന്ന കാലതാമസത്തിന് പ്രിൻസിപ്പാൾ ഉത്തരവാദി ആയിരിക്കില്ല. ദർഘാസ് ഫോറങ്ങൾ 21-12-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും. അസ്സൽ ദർഘാസ് ഫോറത്തിന് ₹ 1,050 + 12% ജി. എസ്.ടി. ഡ്യൂപ്ലിക്കേറ്റിന് ₹ 525 + 12% ജി. എസ്.ടി നൽകേണ്ടതാണ്.

തപാലിൽ ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ സ്വന്തം മേൽവിലാസം എഴുതി മതിയായ സ്റ്റാമ്പ് ഒട്ടിച്ച കവർ സഹിതം വില മണി ഓർഡർ ആയി അയച്ചുതരേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി അടച്ചതുക ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതും ദർഘാസുകൾ ഉൾക്കൊള്ളാൻ ₹ 200-ന്റെ

മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി Cheque/DD സ്വീകരിക്കുകയില്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 21-12-2018, 2 മണിവരെയും അന്നേ ദിവസം 3 മണിക്ക് ഹാജരായിട്ടുള്ള ടെണ്ടർമാരുടെയോ അവരുടെ അംഗീകൃത ഏജന്റിമാരുടെയോ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്ന തുമായിരിക്കും.

ഇതിലേക്കായി കണക്കാക്കിയിട്ടുള്ള അടങ്കൽ തുക ₹ 3,15,000 ആണ്. ഇതിനനുബന്ധമായ നിരതദ്രവ്യം പ്രിൻസിപ്പാളിന്റെ പേരിൽ കൂത്താട്ടുകുളം എസ്. ബി. ഐ. യിൽ നിന്നും മാരാവുന്ന തരത്തിലുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയിരിക്കണം. വിതരണം ചെയ്യേണ്ട വസ്തുക്കളുടെ ലിസ്റ്റ് ഓഫീസിൽ നിന്നും ലഭ്യമാണ്/ദർഘാസ് ഫോറത്തോടൊപ്പം നൽകുന്നതാണ്.

[No. 2/2018-19 (P)]

No. B1-811/2018.

21st November 2018.

Sealed tenders are invited for the supply of Interactive Flat Panel for Economics Departments of T. M. Jacob Memorial Government College, Manimalakunnu during 2018-19.

The tenders should be superscribed "Tender for Interactive Flat Panel for Economics Department under the head of account 2202-03-103-94-34-New course 2018-19" and addressed to The Principal, T.M. Jacob Memorial Government College, Manimalakunnu, Oliyappuram P. O., Koothattukulam, Ernakulam District, Kerala, Pin-686 662. The last date of the receipt of tenders is at 2 p.m. on 21-12-2018. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 21-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Tender form can be had from the office upto 2 p.m. on working days either by cash or by money order for ₹ 1,050 + 12% GST (Cost of tender form + 12% GST). Duplicate tender form if required will be issued on payment of ₹ 525 + 12% GST per copy. Tender forms are not transferable. A self addressed, sufficiently stamped envelope should also be sent if the tender documents are required by post. Cheque, DD etc. will not be accepted towards the cost of forms nor the forms be sent by VPP. Sale of tender forms will be closed at 12 Noon on 21-12-2018.

Total value of materials intended for purchase is ₹ 3,15,000.

The tenders should be submitted along with EMD of 1% of total value by DD in favour of the Principal, T. M. Jacob Memorial Government College, Manimalakunnu, Koothattukulam, Ernakulam District, Kerala payable at SBI, Koothattukulam. An agreement executed on Stamp Paper worth ₹ 200 should also be enclosed. The list of materials/equipments will be received from the College office or it can be downloaded from the College website.

(3)

[നമ്പർ 3/2018-19 (P)]

നമ്പർ ബി1-811/2018.

2018 നവംബർ 21.

മണിമലക്കുന്ന് റ്റി. എം. ജേക്കബ് മെമ്മോറിയൽ ഗവൺമെന്റ് കോളേജിലെ മലയാളം വകുപ്പിലേക്ക് ആവശ്യമുള്ള 3KVA online UPS with IT and Battery വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് മുദ്രവച്ച കവറിൽ “3KVA online UPS with IT and Battery വിതരണം ചെയ്യുന്നതിന്” എന്ന് മുദ്രണം ചെയ്തിരിക്കണം. ദർഘാസുകൾ നേരിട്ട് സമർപ്പിക്കുകയോ തപാലിൽ അയയ്ക്കുകയോ ആവാം. തപാലിൽ ഉണ്ടാവുന്ന കാലതാമസത്തിന് പ്രിൻസിപ്പാൾ ഉത്തരവാദി ആയിരിക്കില്ല. ദർഘാസ് ഫോറങ്ങൾ 21-12-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും. അസൽ ദർഘാസ് ഫോറത്തിന് ` 450 + 12% ജി. എസ്.ടി., ഡ്യൂപ്ലിക്കേറ്റിന് ` 225 + 12% ജി. എസ്. ടി. നൽകേണ്ടതാണ്.

തപാലിൽ ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ സ്വന്തം മേൽവിലാസം എഴുതി മതിയായ സ്റ്റാമ്പ് ഒട്ടിച്ച കവർ സഹിതം വില മണി ഓർഡർ ആയി അയച്ചുതരേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി അടച്ചതുക ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതും ദർഘാസുകൾ ജോടൊപ്പം ` 200 -ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി Cheque/DD സ്വീകരിക്കുകയില്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 21-12-2018, 2 മണിവരെയും അന്നേ ദിവസം 3 മണിക്ക് ഹാജരായിട്ടുള്ള ടെണ്ടറർമാരുടെയോ അവരുടെ അംഗീകൃത ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്ന തുമായിരിക്കും.

ഇതിലേക്കായി കണക്കാക്കിയിട്ടുള്ള അടങ്കൽ തുക ` 1,20,000 ആണ്. ഇതിനനുബന്ധമായ നിരതദ്രവ്യം പ്രിൻസിപ്പാളിന്റെ പേരിൽ കൂത്താട്ടുകുളം എസ്. ബി. ഐ. യിൽ നിന്നും മറാവുന്ന തരത്തിലുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയിരിക്കണം. വിതരണം ചെയ്യേണ്ട വസ്തുക്കളുടെ ലിസ്റ്റ് ഓഫീസിൽ നിന്നും ലഭ്യമാണ്/ദർഘാസ് ഫോറത്തോടൊപ്പം നൽകുന്നതാണ്.

[No. 3/2018-19 (P)]

No. B1-811//2018.

21st November 2018.

Sealed tenders are invited to the supply of 3KVA online UPS with IT and Battery for Malayalam Departments of T. M. Jacob Memorial Government College, Manimalakunnu during 2018-19.

The tenders should be superscribed “Tender for 3KVA online UPS with IT and Battery for Malayalam Departments under the Head of account 2202-03-103-94-34-New course 2018-19” and addressed to The Principal, T. M. Jacob Memorial Government College, Manimalakunnu, Oliyappuram P. O., Koothattukulam, Ernakulam District, Kerala, Pin-686 662. The last date of the receipt of tenders is at 2 p.m. on 21-12-2018. Late

tenders will not be accepted. The tenders will be opened at 3 p.m. on 21-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Tender form can be had from the office upto 2 p.m. on working days either by Cash or by Money Order for ` 450 +12% GST (Cost of tender form + 12% GST. Duplicate tender form if required will be issued on payment of ` 225 + 12% GST per copy. Tender forms are not transferable. A self addressed, sufficiently stamped envelope should also be sent if the tender documents are required by post. Cheque, DD etc. will not be accepted towards the cost of forms nor the forms be sent by VPP. Sale of tender form will be closed at 12 Noon on 21-12-2018.

Total value of materials intended for purchase is ` 1,20,000.

The tenders should be submitted along with EMD of 1% of total value by DD in favour of the Principal, T. M. Jacob Memorial Government College, Manimalakunnu, Koothattukulam, Ernakulam District, Kerala payable at SBI, Koothattukulam. An agreement executed on Stamp Paper worth ` 200 should also be enclosed. The list of materials/equipments will be received from the College Office or it can be downloaded from the College website.

T. M. Jacob Memorial Govt. College,
Manimalakunnu, Koothattukulam,
Ernakulam District, Kerala, Pin-686 662.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ2/764/എസ്. എൻ. സി./2018-19.

2018 നവംബർ 28.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങൾ (ലിസ്റ്റുകൾ പ്രത്യേകം സമർപ്പിക്കുന്നു) നൽകുവാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,00,000

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി, പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയായ 20-12-2018 ഉച്ചയ്ക്ക് ഒരു മണിക്ക് മുമ്പായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം ഉച്ചയ്ക്ക് 2 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്നവരിൽനിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 708 പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ ¼ ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിലപന 20-12-2018 രാവിലെ 11 മണി വരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ 400 അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവർത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2/764/SNC/2018-19.

28th November 2018.

Sealed tenders are invited for the supply of Lab Equipments to Physics Department to Sree Neelakanta Govt. Sanskrit College, Pattambi under Starting of New Courses & Upgrading the Existing Courses Plan Fund 2018-19 for an amount of ` 2,00,000 as per the list appended.

The envelope containing the tenders should bear the superscription A2/764/SNC/2018-19. Tender for the Supply of Lab Equipments to Physics Department and should be addressed to the Principal, Sree Neelakanta Govt. Sanskrit College, Pattambi, Palakkad-679 306.

Last date for the receipt of the tender will be on 20-12-2018 at 1 p. m. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 20-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers on application to the Principal, Sree Neelakanta Govt. Sanskrit College, Pattambi obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 708 (Cost of tender ` 600+GST ` 108) which is not refundable under any circumstances. Tender forms are not transferable.

Sale of tenders will be closed at 11 a.m. on 20-12-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor will the forms sent per V.P.P. Duplicate tender forms if required, will be issued at ` 550 per copy.

(2)

നമ്പർ എ2/764/എസ്. എൻ. സി./2018-19

2018 നവംബർ 28.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ സുവോളജി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുവാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 3,15,500

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ സുവോളജി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയായ 20-12-2018 ഉച്ചയ്ക്ക് 1 മണിക്ക് മുമ്പായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം ഉച്ചയ്ക്ക് 2 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്നവരിൽനിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 1,062 പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ ¼ ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിലപന 20-12-2018 രാവിലെ 11 മണി വരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ 550 രൂപ അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവർത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2/764/SNC/2018-19.

28th November 2018.

Sealed tenders are invited for the supply of Lab Equipments and Chemicals to Zoology Department to Sree Neelakanta Govt. Sanskrit College, Pattambi under Starting of New Courses & Upgrading the Existing Courses Plan Fund, 2018-19 for an amount of ` 3,15,500 as per the list appended.

The envelope containing the tenders should bear the superscription A2/764/SNC/2018-19. Tender for the Supply of Lab Equipments & Chemicals to Zoology Department and should be addressed to the Principal, Sree Neelakanta Govt. Sanskrit College, Pattambi, Palakkad-679 306.

Last date for the receipt of the tender will be on 20-12-2018 at 1 p.m. Late tenders will not be accepted. The tenders will be opened at 2 p.m. on 20-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers on application to the Principal, Sree Neelakanta Govt. Sanskrit College, Pattambi obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of

` 1,062 (Cost of tender ` 900+GST ` 162) which is not refundable under any circumstances. Tender forms are not transferable.

Sale of tenders will be closed at 11 a. m. on 20-12-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor will the forms sent per V.P.P. Duplicate tender forms if required, will be issued at ` 550 per copy.

Sree Neelakanta
Govt. Sanskrit College, (Sd.)
Pattambi, Palakkad. Principal (Special Grade).

ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19]

നമ്പർ എ3/455/2018/എസ്. എൻ. സി. (പി.) 2018 നവംബർ 12.

കൊണ്ടോട്ടി ഗവൺമെന്റ് ആർട്സ് & സയൻസ് കോളേജ്, വിളയിൽ പി. ഒ. ലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിലെ സ്റ്റാർട്ടിംഗ് ഓഫ് ന്യൂ കോഴ്സ് ശീർഷകത്തിൽ ` 3,00,000-ന്റെ കമ്പ്യൂട്ടർ ഇലക്ട്രോണിക്സ് സാമഗ്രികൾ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഐ. എസ്. ഐ./ബ്രാൻഡ് സാധനങ്ങൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനുമുകളിൽ “2018-19 വർഷത്തിൽ പ്ലാൻ സ്റ്റാർട്ടിംഗ് ഓഫ് ന്യൂ കോഴ്സ് സ്കീമിൽ കമ്പ്യൂട്ടർ, ഇലക്ട്രോണിക് സാമഗ്രികൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്നെഴുതി, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, കൊണ്ടോട്ടി വിളയിൽ പി. ഒ., മലപ്പുറം ജില്ല, കേരളം, പിൻകോഡ്-673 641 എന്ന വിലാസത്തിൽ അയക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 22-12-2018 ഉച്ചക്ക് ശേഷം 1 മണിവരെയാകുന്നു. ദർഘാസുകൾ അന്നേ ദിവസം ഉച്ചയ്ക്കുശേഷം 2.30 മണിക്ക് തുറക്കുന്നതാണ്. പുരിപ്പിച്ച അസ്സൽ ദർഘാസുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് ഫോറം ലഭിക്കുന്നതിന് മുകളിൽ കാണിച്ച വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 1,008 (ജി. എസ്. ടി. ഉൾപ്പെടെ) അയയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില 462. പ്രസ്തുത സംഖ്യ യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലപന 22-12-2018, 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ വി. പി. പി. ആയും അയയ്ക്കുന്നതല്ല. ദർഘാസ് രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ഒറിജിനൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയും രജിസ്റ്റേർഡ് തപാൽ ചാർജ്ജും ഉൾപ്പെടെ ` 1,038 മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾ ടെണ്ടർ ഫോറം തപാലിൽ ലഭിക്കാൻ ടെണ്ടർ ഫോറത്തിന്റെ വിലയുടെ കൂടെ കേരള മുദ്രപത്രത്തിന്റെ വിലയായ ` 200 കൂടി അധികമായി അയച്ചു തരേണ്ടതാണ്. സാധനങ്ങൾ വിതരണ ഉത്തരവ് ലഭിച്ച് 20 ദിവസത്തിനകം ഈ

കോളേജിലെ ബന്ധപ്പെട്ട ഡിപ്പാർട്ട്മെന്റിലും ഓഫീസിലും സ്വന്തം ചെലവിൽ എത്തിക്കേണ്ടതാണ്. ഓരോ സാധനത്തിന്റെ വില നിരക്കും നികുതിയും മറ്റ് ഉപാധികളും പ്രത്യേകമായി കാണിക്കേണ്ടതാണ്. വില നിലവാരത്തിന് 31-3-2019 വരെ പ്രാബല്യമുണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന് കൂടെ നിരതദ്രവ്യമായി വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ വിലയുടെ 1% നിരക്കിൽ വരുന്ന തുകയ്ക്ക് പണമായോ ഡി.ഡി. ആയോ, ട്രഷറി നിക്ഷേപ രശീതി ആയോ പ്രോമിസറി നോട്ടായോ ബാങ്ക് ഗ്യാരണ്ടിയായോ നാഷണൽ സേവിംഗ്സ് സർട്ടിഫിക്കറ്റായോ അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അയയ്ക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടുണ്ടെങ്കിൽ കമ്പനികൾ ഒഴിവാക്കിയ ഉത്തരവിന്റെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം കൂറത്തത് 1,500 ആണ്. മതിയായ നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. നിരതദ്രവ്യത്തിന് പലിശ ലഭിക്കുന്നതല്ല. വിശദവിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് നേരിട്ട് അന്വേഷിച്ച് അറിയാവുന്നതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് മാറ്റുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ആളിൽ നിക്ഷിപ്തമാണ്.

No. A3-455/2018/SNC.

11th November 2018.

Sealed tenders are invited for the Supply of Computers and Electronic Equipment to Kondotty, Government Arts and Science College for a total cost of ` 3,00,000 under the Head of SNC(P) 2018-19 Plan Scheme.

ISI Certified/Branded goods will only be accepted.

The envelope containing the tender should be superscribed “Supply of Computers and Electronic Equipment under SNC Plan Scheme 2018-19” and addressed to the Principal, Government Arts & Science College, Kondotty, Vilayil-P.O., Malappuram District, Kerala, Pin-673 641. Last date of receipt of tender will be 1 p.m. on 22-12-2018. Late tenders will not be accepted at any account. The tenders will be opened at 2.30 p. m. on the same day in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may send an application to the Principal, Government Arts & Science College, Kondotty to obtain the requisite tender form, on which tender should be submitted. The original tender form duly filled will only be accepted. Application for the tender form should be accompanied by a cash remittance of ` 1,008 (Including GST), which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 p. m. on 22-12-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of tender form, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 462 per copy. Those who require tender forms by registered post should send the cost of tender

form as ` 1,038 including postal charges for registered post by money order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200. Those firms outside Kerala who want to get tender form by post should send ` 200 as cost of Kerala Stamp Paper along with the cost of tender form. The articles should be supplied and installed within 20 days on receipt of the purchase order in the concerned departments and office at your expenses.

The period of currency of rate quoted will be upto 31-3-2019. Rates, Tax and condition of supply of articles should clearly be stated separately in respect of each of them.

The tenders should be accompanied by an EMD 1% of the total cost of articles tendered for either in cash or crossed Bank Drafts or Treasury Savings Bank Deposits or Government Promissory Notes or Bank Guarantee or National Savings Certificate. The minimum EMD should be ` 1,500. Tenders without sufficient EMD are liable to be rejected. EMD will not carry any interest. The firms who are exempted from furnishing EMD should enclose the attested copy of exemption order. More details can be had from the College Office during the working days.

The undersigned will have the right to cancel or extend the tender at any time without further notice.

LIST OF ITEMS

Sl No.	Item & Specification with Quantity
1	Laptop 15 inch, 4 GB RAM, 500GB HDD, intel i3/ Pentium quad core, port USB, HDMI,Wifi, DVD Drive (Quote Separately for intel and Pentium quad core processor)—5 Nos.
2	DLP Projector (LED preferred) Lumens-2700 or above. Lamp-6000 Hours or above. Resolution-1024x768 or above. Input-VGA/USBB/HDMI—4 Nos.
3	Mother Board, Giga Byte H 75 MS/H81MS—10 Nos.

Government Arts &
Science College, Kondotty.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ബി3-346/2018/CHK.

2018 നവംബർ 16.

2017-18 വർഷം കൊടുവള്ളി നിയോജകമണ്ഡലം എം. എൽ. എ.-യുടെ ആസ്തി വികസന ഫണ്ടിൽ ഉൾപ്പെടുത്തി സി. എച്ച്. എം. കെ. എം. ഗവൺമെന്റ് ആർട്സ് & സയൻസ് കോളേജിൽ താഴെ പറയുന്ന സ്പെസിഫിക്കേഷനോടു കൂടിയ കോളേജ് ബസ് വാങ്ങുന്നതിനുവേണ്ടി അംഗീകൃത ഡീലർമാരിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ബി3/346/2018/CHK.

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ.

അടങ്കൽ തുക—` 19,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസുകളുടെ വില—` 4,602 (` 3,900+ 702) 18% ജി. എസ്. ടി.

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട തീയതിയും സമയവും—20-12-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-12-2018, 3 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾക്ക് www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

സ്പെസിഫിക്കേഷൻ

1. 40 + D സീറ്റ്
2. എയർ ബ്രേക്ക്
3. എസിഎസ്
4. പവർ സ്റ്റിയറിംഗ്
5. ICAT സർട്ടിഫിക്കേഷനുള്ള ലൈറ്റ് വെയിറ്റ് ബോഡി (AIS 52 Norms & AIS 063)
6. ഭാരത് സ്റ്റേജ് IV-4 സിലിണ്ടർ എഞ്ചിൻ മലകയറുന്നതിന് അനുയോജ്യമായ കൂടുതൽ കരുത്തുള്ള എഞ്ചിൻ
7. ബോക്സ് ടൈപ്പ് ചെയ്സ്
8. ഏറ്റവും പുതിയ മോഡൽ
9. ഗോൾഡൻ മഞ്ഞ കളർ
10. ഒരു വർഷ ടാക്സ് ഇൻഷുറൻസ്.
11. മറ്റ് വിവരം
ചെറിയ റോഡിലൂടെ യാത്രയുള്ളതിനാൽ കഴിവതും ഒതുക്കമുള്ള വീൽ ബേസും ബോഡിയും മലകയറുന്നതിന് ഉതകുന്ന പ്രത്യേകം എഞ്ചിനും അടികാമ്യം.
12. VLT.

No. B3/346/2018/CHK.

16th November 2018.

Tenders are invited Online via e-Tender Mechanisam of Government of Kerala from authorised distributor/ authorized dealers for purchase of College Bus for CHMKM Government Arts & Science College, Koduvally under MLA Special Fund 2017-18.

Tender No.—B3/346/2018/MLA Fund 2017-18.

Bid submission start date and time—26-11-2018, at 10 a. m.

Last date and time of receipt of tender on the website—20-12-2018, 5 p. m.

Date & time of opening of tender—21-12-2018, 3 p.m.

Cost of tender to be remitted online—` 4,602.

EMD to be remitted online—1%.

Address for Communication—The Principal, CHMKM Government Arts & Science College, Koduvally, Kizhakkoth Post, Kozhikode, Pin-673 572, Mob-9495721540, Email-gasckoduvally@gmail.com.

Item—College Bus

Specification—Supply of College Bus 40 + D Seat, Air Break ABS, Power Steering ICAT Certified Light Weight Body (AI S 52 Norms & AI S 063), Bharath Stage IV-4 Cylinder Engine Box type, chase latest model, Golden Yellow Colour, One year Tax, Insurance, VLT—1 No.

General Conditions

1. Tender is purely online. Tender documents are to be uploaded through online e-tendering system. Tender cost and EMD should be submitted only through online.
2. The Quoted rates should be inclusive of all taxes and other charges.
3. The tenders should be sent along with hard copy of document (Technical & price Bid) on preliminary agreement executed and signed in Kerala Stamp Paper Value of ` 200 before opening tender.
4. Warrenty should be specified as per tender notice for vehicle.
5. The vehicle should be delivered within 30 days from the date of issue of the purchase order.
6. Those who are availing EMD exemption certificate showing the Government order of exempting the EMD/tender fee is to be attached.
7. The Successful bidder should furnish an agreement and security deposit in the form of Bank Guarantee/DD from a Nationalised Bank for an amount of 5% of order value address to the Principal, CHMKM Government Arts & Science College, Koduvally, Kozhikode-673 572.
8. The Right to cancel these tender without further notice will be rest to the undersigned.

After e-tendering the hard copy of all tendering such as agreement brochure etc. should be submitted before the opening date superscribed the tender number with due date and addressed to The Principal, CHMKM Government Arts & Science College, Koduvally, Kozhikode-673 572.

NB:—The tender procedure will be make as per Rules mentioned in the revised store purchase manual.

CHMKM Government Arts and
Science College, Koduvally.

(Sd.)
Principal.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ എ1/683/2018.

2018 നവംബർ 30.

കൽപ്പറ്റ എൻ. എം. എസ്. എം. ഗവൺമെന്റ് കോളേജിലേക്ക് പ്ലാൻ ഫണ്ട് 2018-19 പ്രകാരം സെമിനാർ ഹാൾ നവീകരണം നടത്തുന്നതിനുള്ള സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 1,062.

പകർപ്പ്—` 590.

റീ-ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—15-12-2018, 2 മണി.

റീ-ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-12-2018, 5 മണി.

റീ-ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—17-12-2018, 11 മണി.

No. A1-683/2018.

30th November 2018.

Sealed tenders are invited for the Renovation work of Seminar Hall of NMSM Govt. College, Kalpetta under Plan Fund 2018-19.

Estimated Cost—` 4,50,000.

Earnest Money Deposit— 1% of quoted amount.

Cost of Re-tender form :

Original—` 1,062.

Duplicate—` 590.

Last date and time of sale of tender form—15-12-2018, 2 p. m.

Last date and time of receipt of tender form—15-12-2018, 5 p. m.

Date and time of opening—17-12-2018, 11 a. m.

NMSM Govt. College, Kalpetta,
Puzhamudi P. O., Pin-673 122.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[No. 1/2018-19 (Plan)]

നമ്പർ എ1-1132/2018.

2018 നവംബർ 21.

മഞ്ചേശ്വരം ജി.പി. എം. ഗവൺമെന്റ് കോളേജിൽ വിവിധ പ്ലാൻ ഫണ്ട് ശീർഷകത്തിൽ പ്രോജക്റ്റുകൾ (വിവരണ പട്ടിക ഉള്ളടക്കം ചെയ്യുന്നു). അംഗീകൃത വിതരണക്കാരിൽ നിന്നും വിതരണം നടത്തുന്നതിനായി 2,30,000-ന്റെ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ടെണ്ടർ കവറിനു പുറത്ത് “കോളേജിലേക്ക് പ്രോജക്റ്റുകൾ വിതരണം നടത്തുന്നതിനുള്ള ടെണ്ടർ നമ്പർ 01/2018-19 (പ്ലാൻ)” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ജി.പി.എം. ഗവൺമെന്റ് കോളേജ്, മഞ്ചേശ്വരം, കാസർഗോഡ്, കേരളം-671 323 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

ടെണ്ടർ ഫോറത്തിന്റെ വില —` 515 (460 + 12% ജി.എസ്.ടി).

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-12-2018, 2 മണി.

ടെണ്ടർ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-12-2018, 2 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—26-12-2018, 3 മണി.

വൈകി ലഭിക്കുന്ന ഒരു ടെണ്ടറുകളും സ്വീകരിക്കുന്നതല്ല.

ടെണ്ടർ ഫോമുകൾ പണമായോ മണിയോർഡറായോ 515 അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ തപാൽ ചെലവ് 40 കൂടി അയച്ചു തരേണ്ടതാണ്. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോമുകളുടെ വില തിരിച്ചു നൽകുന്നതല്ല. ടെണ്ടർ ഫോമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ചെക്ക്, ഡി. ഡി., പോസ്റ്റൽ ഓർഡർ എന്നിവ ടെണ്ടർ ഫോമിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോമിന്റെ കൂടെ സാധനങ്ങളുടെ വിലയുടെ 1% തുക ഇ.എം.ഡി. അയയ്ക്കേണ്ടതാണ്. ഇത് ചുരുങ്ങിയത് 1,500 ആയിരിക്കും.

ടെണ്ടർ ഫോമിന്റെ കൂടെ 200 വിലയുള്ള മുദ്രവെച്ച പത്രത്തിൽ ഉടമ്പടി ചെയ്യേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ളവർക്ക് അവർ ആവശ്യപ്പെട്ടാൽ മുദ്രപത്രം ടെണ്ടർ ഫോമിന്റെ കൂടെ അയച്ചു തരുന്നതും അതിനു വേണ്ടി അധികമായി 240 മണിയോർഡറായി അയയ്ക്കേണ്ടതുമാണ്.

ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടറുകൾ ആവശ്യമുള്ളവർ 260 അയയ്ക്കേണ്ടതാണ്. ഒറിജിനൽ ടെണ്ടർ ഫോമുകൾ വാങ്ങുന്നവർക്ക് മാത്രമേ ഡ്യൂപ്ലിക്കേറ്റ് ലഭിക്കുകയുള്ളൂ. ടെണ്ടർ ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല.

ഏതെങ്കിലുമോ മുഴുവനായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

[No. 1/2018-19 (Plan)]

No. A1-1132/2018. 21st November 2018.

Sealed tenders are invited from the authorised dealers for the supply of SVGA Projectors (as per list attached) under the Various Plan Head 2018-19 for a Total amount of 2,30,000. The tender should be superscribed as "Tender No. 01/2018-19 (Plan) for the supply of Projector and addressed to the Principal, GPM Government College, Manjeshwaram, Kasaragod, Kerala-671 323.

Cost of tender form—515 (460+ 12% GST)

Closing date and time for the sales of tender form—24-12-2018, 2 p.m.

Last date and time of receipt of tender form—26-12-2018, 2 p.m.

Opening date and time of tender form—26-12-2018, 3 p. m.

Any late tender will not be accepted.

Intending tenderers may on application to the Principal, GPM Government College, Manjeshwaram, Kasaragod, Kerala-671 323 obtain requisite tender forms on which tenders should be submitted. Application form should be accompanied by a cash remittance of 515 at the Office or by Money Order which the price is fixed for a form and it is not refundable under any circumstances. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted towards the cost of the tender forms. Forms will not be sent by VPP. Tender forms are not transferable. Every tender should be accompanied by an Earnest Money Deposit @ 1% of the total cost of the articles tendered for. This is subject to a minimum of 1,500. Tender form if required by post an additional amount of 40 should be sent.

An agreement executed in Kerala Stamp Paper worth 200 is to be submitted along with the tender. Kerala Stamp Paper will be supplied to the tenderers outside the State in case they required for the same and remit by

Money Order an additional amount of 240 (200 for Stamp Paper and 40 for incidental expense). Duplicate tender form if any required will be issued at 260 per copy only to those who purchased the original tender form.

The Principal reserves himself the right to accept or to reject any or all the tenders without assigning any reason thereof.

Purchase of Electronic Items (Plan Fund 2018-19)

Name of Item with Quantity

SVGA Projector and ceiling mount installation—4 Nos.

Specifications

Display Type	: Single chip 0.55" Technology by TI
Brightness	: 3500 ANSI Lumens
Native Resolution	: XGA (1024x768)
Maximum supported Resolution	: WUXGA (1920x1200)
Native Aspect Ratio	: 4:3
Contrast Ratio	: 30000:1
Keystone correction	: Vertical:±40 degree
Throw ratio	: 0.63
Image Size (Diagonal)	: 56"-86"
Projection Distance	: 0.715m-1.1m (2.3'3.6')
Zoom Ratio	: Fixed Lens
Offset	: 104%+5%
Projection Lens	: F=2.65, f=22.9mm
I/O Connection Parts	: HDMIv1.4B (x2), composite video, S-video,VGA-in(x2), Audio-in (mini jack), VGA-out, Audio-out (mini jack) RS232, USB (service)
Dimensions (WxDxH)	: 331x224x105mm
Weight	: 2.6 kg (5.7 lbs)
Speakers	: 2W
Noise Level	: 32db/29db
Lamp Life	: 5000/7000/10000 hours (Normal, Eco./Dynamic)
3D compatibility	: Yes

Accessories

Ceiling mount kit 3 to 6 ft	: 3 to 6 ft
HDMI Cable 15 mtr	: 15 mtrs
VGA cable 15 mtr	: 15 mtrs
Power cable 15 mtr	: 15 mtrs
Casing & caping	: included
Ceiling mount kit with installation	: included
Onsite warranty	: Maximum
Including installation charge	

GPM Government College,
Manjeshwaram-671 323
Phone : 04998 272670.

(Sd.)
Principal.

Fire and Rescue Services Department**e-TENDER NOTICE**

No. M1-9221/2018.

29th November 2018.

e-Tender in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1500 Nos. of Fire Fighting Suits set as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-e-Tender-Re-Tender No. 5/2018-19/SN—` 870 lakhs.

Closing date and time of e-tender—29-12-2018, 4 p. m.

Date of pre bid meeting—10-12-2018, 11 a. m.

Last date and time of receipt of e-tender—29-12-2018, 4 p.m.

Date and time of Sample Verification—3-1-2019, 2.30 p.m.

Date & time of opening of e-Tender

1. Technical bid—3-1-2019, 11 a.m.
2. Financial bid—3-1-2019, 4 p.m.

Cost of e-Tender (online submission)—` 29,500 (25,000 + GST @ 18%)

Date upto which the rates are to remain firm for acceptance—31-3-2019.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. To be furnished as bank guarantee of a Nationalised or Scheduled Commercial Bank.

Period of supply—Within 90 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options—State Bank of India Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tender will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian Currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e. the technical cover shall be uploaded with the following documents:

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Breathing Apparatus Set

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, OEM Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm) do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre-bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to [hq.frs @ kerala.gov.in](mailto:hq.frs@kerala.gov.in) and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in phone number 09497920101.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) Sample of BA set should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. Technical expert of Bidder should be available for explaining all the aspects of the item.

(c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

(j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

(k) Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

(l) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Technical Specification of Fire Fighting Suit

Each fire fighter suit should consist of one fire fighter jacket, one pants, One fire fighter hood, one pair of fire fighter boots and one pair fire fighter gloves.

Standards

EN 469 : 2005 level-2 or latest version for fire proximity suits,

EN 659 : 2008 or latest version for protective gloves,

EN 13911 : 2004 or latest version for hoods,

EN 15090 : 2012 type 2 or latest version for Fireman Boot.

Jacket :

- Three Layered Fire Fighter Suit should be made of inherently flame retardant material
- Colour: blue
- Fire fighter Jacket should be provided with FR Zipper and FR Velcro (Hook & Loop)
- The Zipper should be Concealed by a flap of the outer shell with Velcro provision for extra protection
- Under the armpits special features should be provided for easy movement of Arms
- At the wrist FR Knitted material should be provided for firm fit and to ensure that heat is not transmitted through the wrists

- Reflective stripes.

Should be in line with visibility regulations as per Annex B of EN 469. 2" FR Reflective stripes (Red -Silver-Red) around the torso, sleeves , Additional vertical reflective stripes on the front side and slightly v-shaped stripes on the back side of the jacket. Silver-coloured reflective stripes on the chest.

- Elbows should be ergonomically shaped with reinforcements made of flame- retardant, silicon-carbon coated Para-aramid fabric.
- Two pockets with flaps at the bottom half on both sides and a pocket on the inside of the jacket with zipper for closure and safe keeping of important documents.
- The entire Jacket should be stitched with FR Threads
- Name patch with FR Velcro on the right chest.
- The word 'FIRE' in reflective red colour to be provided on the backside of jacket.
- The Jacket should be CE Certified meeting the requirements of EN469 : 2005-02, The Test report for the compliance should be attached with the product.
- It should also pass through Ralph Manikin Testing as per ISO 13506:2008 Necessary Test Report to be enclosed.
- Article 11B Certificate for the Jacket showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory. The word 'FIRE' in reflective red colour to be provided on the backside of jacket.

PANTS

- Fire Fighter Pant should be provided by Two Zippers on the sides for easy wear and removal with comfort since speed is essential to the fire fighter while wearing or removing.
- Colour : blue
- The FR Velcro should ensure that the zippers are concealed with flaps and held in place at the waist
- FR Elastic should be provided at the waist for firm fit.
- Two side pockets should be provided for storing any important accessories.
- An additional layer of outer shell FR and Antistatic fabric at the knee portion for additional reinforcement to enhance the life of the garment during kneeling or any such rigorous fire and rescue operation should be provided.
- A pocket at the side thigh portion should be provided for holding a fire axe or any other tools.
- Reflective stripes should be there (Red -Silver-Red) around pant legs, silver-coloured reflective stripes vertically on the pants legs.
- knees should be Ergonomically shaped, with reinforcements and sewn-in knee pads made of water repellent cellulose rubber.
- The Pant should be CE Certified meeting the requirements of EN469 : 2005-02, The Test report for the compliance should be attached with the product.
- It should also pass through Ralph Manikin Testing as per ISO 13506:2008.
Necessary Test Report to be enclosed.
- Article 11B Certificate for the Pant, showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory.
- Material combination of the jacket & the pant should be as follows:

OUTER SHELL	: A blend of 93% Meta aramid, 5% Para aramid and 2% anti Static fibre.
MOISTURE BARRIER	: PU Laminted non woven Aramid.
THERMAL LINER	: A blend of 50% Meta aramid and 50% FR lenzing fabric.

OR

FR non woven fabric.

FIRE FIGHTER BOOT

- Colour : Yellow
- Size range : 38 to 48
- Material : Rubber compounds containing fire extinguishing additives, mixed FR cotton fabric lining giving increased abrasion resistance, sock lining increasing antistatic properties
- Outsole : with Steel anti-perforation insert, resistant to oil, fuels, acids and temperature to 250 Degrees C and antistatic construction.
- Insole : With anatomic replaceable innersole washable in water at 40 Degrees C, absorbing treads energy in heel.
- Weight : Approximately 2.4 kg per pair.
- The boot should be CE Certified meeting the requirements of EN 15090 type 3, The Test report for the compliance should be attached with the product. It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed.
 - Article 11B Certificate, showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory.

GLOVES

- Outer Shell : Heat Resistant FR Leather
- Second layer : Aramide Knit Fabric
- Lining : Membrane
- Thermal final Layer : FR Fleece fabric
- Retro reflective
- Trim on Back side : 3M

Design:—Fire fighter gloves should be of Five finger type made from heat resistant FR Leather having the thermal lining of aramide knit fabric and water proof membrane lining and final layer of FR Face cloth lining. The Fire Fighter Gloves should having FR Knitted rib at the wrist portion to have the better grip. Fire fighter gloves should CE marked Certified to EN 659 Standard and, The Test report for the compliance should be attached with the product. The Gloves should provided with retro reflective trim on back side to have the better visibility. Article 11 B Certificate for the Gloves Certifying PPE Category III Compliance is Mandatory.

FIRE FIGHTER ANTI-FLASH HOOD

The Hood made from inherently flame retardant knitted fabric. The Hood protects the Fireman from any flash of Heat. The hood should be EN approved as per EN 13911 and CE marked. Article 11 B Certificate for the Hood showing the place of manufacture.

General

- All the above mentioned items will be supplied in sturdy carry case along with the CE Certificate for above mentioned standards.
- Authorisation from the Fibre supplier to the manufacturer of Fire Suit (Jacket & Pant) to sell the product in India is mandatory. Authorisation must be enclosed along with the offer.
- Authorisation from the Manufacturer of Fireman Boot to the bidder against the tender is mandatory.
- Authorisation from the Manufacturer of Fireman Gloves & Hood to the bidder against the tender is mandatory.

- Authorisation letter should be uploaded along with Technical Bid.
- Make Brand and Model No. to be mentioned along with catalogue to be uploaded.
- Article 11 B Certificate for the Fire Suit (Jacket & Pant), Hood and Gloves should mandatory.
- The Fire Suit should be tested for Heat and Flame Protection as per Manikin Test Standard ISO 13506. This standard will predict Burn injury giving rise to pain arising out of 1st, 2nd and 3rd Degree Burn.

CONDITIONS

- | | | |
|--|----|--|
| 1. Essential documents to be submitted along with the Tender | : | Pamphlets, Photograph, Drawings, CD should be forwarded along with the tender. Samples shall be produced which may be subjected to tests by the departmental personnel. |
| 2. Period of delivery | : | Within 90 days from date of supply order. |
| 3. F.O.R. | : | Thiruvananthapuram. |
| 4. Payment | : | 100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee. |
| 5. Warranty | : | A Warranty of 24 months from the date of commissioning of the item. |
| 6. Other Special Conditions | 1. | EMD-1% of PAC in online payment. |
| | 2. | Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department. |
| | 3. | Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period. |
| | 4. | Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/ supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender. |
| | 5. | Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified. |
| | 6. | Tenderer must produce Manufacturers (OEM) authorization letter confirming uninterrupted supply, full compliance with tender specifications along with technical bid. Manufacturer of equipment shall have supplied at least 500 sets of Fire Fighting Suits in past 5 years and documentary evidence i.e. Purchase orders etc. shall be enclosed along with the technical bid, otherwise offer will be liable to reject. |

Office of the Director General,
Fire and Rescue Services
Head Quarters, Fire Force Junction,
Thiruvananthapuram.

A. HEMACHANDRAN I.P.S.,
Director General.

Forest Departmentദർഘാസ് പരസ്യം

നമ്പർ എസ്.എഫ്.പി.എ2-2033/2018. 2018 നവംബർ 29.

പത്തനംതിട്ട സോഷ്യൽ ഫോറസ്റ്ററി ഡിവിഷൻ ആഫീസിലെ ആവശ്യത്തിലേക്കായി ഏകദേശം 50,000 വില വരുന്ന കലാപരമായി നിർമ്മിച്ച രണ്ട് ചാരുബഞ്ചുകൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ചാരുബഞ്ചുകളുടെ റെയിലുകൾ സീസൺ ചെയ്ത തടി കൊണ്ടുള്ളതായിരിക്കണം. തടികൾ ഉരച്ച് പോളിഷ് ചെയ്ത് ഭംഗിയായ ഫിനിഷിംഗിൽ റെയിലുകൾ ഉറപ്പിച്ച് ലഭ്യമാക്കണം. 160 സെ. മീ. X 8 സെ. മീ. X 1.5 സെ. മീ. എന്നീ അളവുകളിൽ കുറയാത്ത റെയിലുകളായിരിക്കണം. ഏകദേശം 300 കിലോ ഭാരം താങ്ങാവുന്ന കാസ്റ്റ് അയൺ ഫ്രെയിമിൽ ടി റെയിലുകൾ ഇളകാത്ത വിധത്തിലും രൂപഭംഗിയിലും ഉറപ്പിച്ച് ലഭ്യമാക്കണം.

ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനു മുകളിൽ പത്തനംതിട്ട സോഷ്യൽ ഫോറസ്റ്ററി ഡിവിഷൻ ആഫീസിലേക്ക് തടിയിൽ നിർമ്മിച്ച ചാരുബഞ്ചുകൾ സപ്ലൈ ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നെഴുതി അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ, സോഷ്യൽ ഫോറസ്റ്ററി ഡിവിഷൻ, പത്തനംതിട്ട, എലിയറക്ക്കൽ, കോന്നി പി. ഒ. എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

ടെണ്ടർ ഫോറത്തിന്റെ വില — ` 353 (ജി. എസ്. ടി. അടക്കം).

ടെണ്ടർ വിതരണം ആരംഭിക്കുന്ന തീയതിയും സമയവും— 12-12-2018, 10 മണി മുതൽ.

ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-12-2018, 5 മണി.

ടെണ്ടറുകൾ തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—20-12-2018, 11 മണി.

ഏതെങ്കിലും കാരണവശാൽ 20-12-2018-ന് ലേലം നടക്കാതെ വന്നാൽ തൊട്ടടുത്ത ദിവസം നിശ്ചിത സമയത്തും സ്ഥലത്തും ദർഘാസ് നടത്തുന്നതായിരിക്കും.

1. ദർഘാസ് തുക എല്ലാവിധ നികുതികളും കൺവെൻസും ഉൾപ്പെടെ ആയിരിക്കണം.
2. ദർഘാസ് പുതുക്കിയ സ്റ്റോർ പർച്ചേസ് മാനുവലിനും അനുബന്ധ ചട്ടങ്ങൾക്കും വിധേയമായിരിക്കണം.
3. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.
4. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ കേരള ഗവൺമെന്റ് മുദ്രപത്രത്തിൽ ഒരു സമ്മതപത്രം ദർഘാസ് ഫോറത്തിൽ വിവരിച്ച പ്രകാരം സമർപ്പിക്കേണ്ടതാണ്.
5. ദർഘാസിനോടൊപ്പം നിരതദ്രവ്യമായി കോന്നി എസ്. ബി. ഐ.-ൽ മാറാവുന്ന ` 1,250-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് ഉള്ളടക്കം ചെയ്തിരിക്കേണ്ടതുമാണ്.
6. വിതരണ ഉത്തരവ് ലഭിച്ച് 20 ദിവസത്തിനകം ഈ ആഫീസിൽ സ്വന്തം ചെലവിൽ ഗാർഡൻ ബഞ്ചുകൾ എത്തിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് പ്രവൃത്തി ദിവസങ്ങളിൽ പത്തനംതിട്ട സോഷ്യൽ ഫോറസ്റ്ററി ഡിവിഷൻ ആഫീസിലോ 0468 2243452 എന്ന ഫോൺ നമ്പരിലോ അന്വേഷിക്കാവുന്നതാണ്.

No. SFPA2-2033/2018

29th November 2018.

Sealed tenders are invited for the procurement of artistically designed two gardenbenches with polished and mat finished rails made of seasoned timber having dimension lxbxh (160cm x 8 cm x1.5 cm) for each rail. The rail should be anchored strongly to cast iron frame sufficiently heavy to withstand weight upto 300 kgs to this Division Office for a total cost of ` 50,000 approximately.

The envelope containing the tender should be superscribed "procurement of wooden garden bench" and addressed to the Assistant Conservator of Forests, Social Forestry Division, Pathanamthitta, Eliyarakkal, Konni P. O.

Cost of tender forms — ` 353 (including GST).

Date and time of issue of tender form— 12-12-2018, 10 a. m.

Last date of receipt of tender forms— 19-12-2018, 5 p. m.

Date and time of opening of tender— 20-12-2018, 11 a. m.

If the date fixed for tender happens to be declared as holiday, all proceedings will be done on the next working day with the same time schedule specified above.

1. Quoted rate should be inclusive of all taxes, conveyance etc.
2. The tender will be in compliance with revised store purchase manual and related rules.
3. The tender forms are not transformable.
4. Every tender should be accompanied by an agreement detailed in the tender form in Kerala Government Stamp Paper with ` 200.
5. Every tender should be accompanied by an EMD ` 1,250 by demand draft payable at SBI, Konni Branch.
6. The article should be supplied within 20 days on receipt of the purchase order in the concerned office at your expenses.

Further details can be available from Social Forestry Division Office, Pathanamthitta, Eliyarakkal, Konni and in Telephone Number 0468-2243452 on working days.

(Sd.)

Deputy Conservator of Forests

Social Forestry Division, (For and on behalf of the
Pathanamthitta. Governor of Kerala).

Irrigation Department**E-TENDER NOTICES**

[No. CE (MECH)/T/7/2018-19]

(1)

No. CMU/P/518/2018.

27th November 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the “Supply of 25 HP Diesel Engine motor with Centrifugal pump set and non return foot valve for 280mm suction pipe for Chambakkadu LI scheme in Kanthalloor Panchayat, Devikulam constituency.”

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 7,000.

Cost of tender documents—` 1,400+18% as GST (Total ` 1,700).

Document sale starting date and time—28-11-2018 at 10 a.m.

Date and time of commencement of online bid submission—28-11-2018 at 11 a. m.

Date and time of closing of online bid submission—24-12-2018 at 5 p. m.

Date and time of opening of bid—27-12-2018 at 2 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
3. E-payment form duly filled and signed.

4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Network issues, traffic congestions etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

(2)

[No. CE (MECH)/T/9/2018-19]

No. CMU/P/1184/2018.

28th November 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the “Supply of 40 HP Centrifugal Pump set for Kainoor LI Scheme.”

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 5,100.

Cost of tender documents—` 1,020+18% as GST (Total ` 1,300).

Document sale starting date and time—29-11-2018 at 10 a.m.

Date and time of commencement of online bid submission—29-11-2018 at 11 a. m.

Date and time of closing of online bid submission—24-12-2018 at 5 p. m.

Date and time of opening of bid—27-12-2018 at 4 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
3. E-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender Notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Network issues traffic congestions etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

(3)

[No. CE (MECH)/T/8/2018-19]

No. CMU/P/1272/2018.

28th November 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the "Supply of 50 HP Centrifugal Pump set for Renovation of Mangattukara LI Scheme under Angamaly Municipality."

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 7,800.

Cost of tender documents—` 1,560+18% as GST (Total ` 1,900).

Document sale starting date and time—29-11-2018 at 10 a.m.

Date and time of commencement of online bid submission—29-11-2018 at 11 a. m.

Date and time of closing of online bid submission—24-12-2018 at 5 p. m.

Date and time of opening of bid—27-12-2018 at 3 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
3. E-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender Notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or

before the time specified above. The envelope should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, traffic congestions, etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

(4)

[No. CE (MECH)/T/10/2018-19]

No. CMU/P/2713/2018.

28th November 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single cover system from the original manufacturers or their authorized dealers for the "Supply of 1 No. of Non AC School Bus (Seating Capacity 26 and above) for Padiyoor GHS in Kannur District."

In accordance with respective specification for supply of vehicles as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 18,600.

Cost of tender documents—` 2,500+18% as GST (Total ` 3,000).

Document sale starting date and time—29-11-2018 at 10 a.m.

Date and time of commencement of online bid submission—29-11-2018 at 11 a. m.

Date and time of closing of online bid submission—24-12-2018 at 5 p. m.

Date and time of opening of bid—28-12-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed
If any more information to be furnished, separate data sheet shall be attached for additional information.
3. E-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender Notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD,

Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues. traffic congestions, etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

(5)

[No. CE (MECH)/T/11/2018-19]

No. CMU/P/2370 (T1)/2018. *3rd December 2018.*

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturers or their authorized dealers having an annual turn over more than 5 crores for the “Supply, Installation and Trail Running of Heavy duty digital platform (100kg), Flexural Testing machine and Concrete Block mixer Machine to C&S division of KHRI, Trivandrum”

In accordance with respective specification for supply and trial running of the machines as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 8,000.

Cost of tender documents—` 1,600+18% as GST (Total ` 1,900).

Document sale starting date and time—4-12-2018 at 10 a.m.

Date and time of commencement of online bid submission—4-12-2018 at 11 a. m.

Date and time of closing of online bid submission—14-12-2018 at 5 p. m.

Date and time of opening of bid—17-12-2018 at 2.30 p. m.

Date and time of opening of Financial bid—will be intimated online to the firms who qualifies in the technical bid.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. E-payment form duly filled and signed.
3. Proof of original manufacturer/authorized dealers attested copy of same.
4. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
5. EMD exemption certificate (if any) should be submitted online.
6. Other details if any required to be furnished in the special condition.
7. Form No. 14 duly filled and signed.
8. Tender Notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

Soon on opening of the technical bid of e-tender, the committee constituted will evaluate the technical aspects of the machines. The date and time of opening of financial bid will be intimated directly to the firms who qualify in the technical bid.

The second cover financial bid should contain the following documents.

1. Financial bid duly filled.

The bidder should submit physically, the technical bid containing the documents as noted in above paras except BOQ in sealed envelope marked as 'A' and financial bid (BOQ) in another sealed envelope marked as 'B' and another sealed envelope marked as 'C' containing above two sealed envelopes. Technical bid cover 'A' and financial bid cover 'B'. The big envelope marked as 'C' should be addressed to the Superintending Engineer & Deputy Chief Engineer, PWD Mechanical, Irrigation, Public Office Building, Museum P. O., Thiruvananthapuram and reach this office on or before the technical bid opening date. In all envelopes tender No. and name of work should be noted.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, traffic congestions etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulations prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

(6)

[No. CE (MECH)/T/12/2018-19]

No. CMU/P/2370 (T2)/2018.

3rd December 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturers or their authorized dealers having an annual turn over more than 5 crores for the "Supply, Installation and Trail Running of Automatic soil compactor, Relative density apparatus Unconfined compression tester, Direct shear apparatus and Consolidation apparatus to SM&F Division of KHRI, Trivandrum".

In accordance with respective specification for supply and trial running of the machines as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 9,400.

Cost of tender documents—` 1,880+18% as GST (Total ` 2,300).

Document sale starting date and time—4-12-2018 at 10 a.m.

Date and time of commencement of online bid submission—4-12-2018 at 11 a. m.

Date and time of closing of online bid submission—14-12-2018 at 5 p. m.

Date and time of opening of bid 17-12-2018 at 3.30 p. m.

Date and time of opening of Financial bid—will be intimated online to the firms who qualifies in the technical bid.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. E-payment form duly filled and signed.
3. Proof of original manufacturer/authorized dealers attested copy of same.
4. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
5. EMD exemption certificate (if any) should be submitted online.
6. Other details if any required to be furnished in the special condition.
7. Form No. 14 duly filled and signed.
8. Tender Notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to

be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

Soon on opening of the technical bid of e-tender, the committee constituted will evaluate the technical aspects of the machines to be supplied. The date and time of opening of financial bid will be intimated directly to the firms who qualify in the technical bid.

The second cover financial bid should contain the following documents:

Financial bid duly filled

The bidder should submit physically, the technical bid containing the documents as noted in above paras except BOQ in sealed envelope marked as 'A' and financial bid (BOQ) in another sealed envelope marked as 'B' and another sealed envelope marked as 'C' containing above two sealed envelopes. Technical bid cover 'A' and financial bid cover 'B'. The big envelope marked as 'C' should be addressed to the Superintending Engineer & Deputy Chief Engineer, PWD Mechanical, Irrigation, Public Office Building, Museum P. O., Thiruvananthapuram and reach this office on or before the technical bid opening date. In all envelopes Tender No., and name of work should be noted.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, (Mechanical), PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Network issues, traffic congestions, etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

GANESH, P. S.,

Office of the Chief Engineer, *Superintending Engineer & Mechanical, Deputy Chief Engineer, Thiruvananthapuram. Mechanical, PWD.*

Re-E-TENDER NOTICE

[Re-E-TENDER No. CE (MECH)/T/14/2018-19]

No. CMU/P/2370 (T3)/2018.

5th December 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturers or their authorized dealers having an annual turn over more than 5 crores for the "Supply Installation and Trail Running of Automatic Compactor for Bituminous Mix (Marshall Compactor), Los Angeles Abrasion testing machine, Trichloroethylene recycler and Water bath to FP division of KHRI Trivandrum".

In accordance with respective specification for supply and trial running of the machines as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own digital signature certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 6,000.

Cost of tender documents—` 1,200+18% as GST (Total ` 1,500).

Document sale starting date and time—6-12-2018 at 10 a.m.

Date and time of commencement of online bid submission—6-12-2018 at 11 a. m.

Date and time of closing of online bid submission—15-12-2018 at 5 p. m.

Date and time of opening of technical bid—18-12-2018 at 2.30 p. m.

Date and time of opening of Financial bid—will be intimated online to the firms who qualifies in the technical bid.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBT or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. E-payment form duly filled and signed.
3. Proof of original manufacturer/authorized dealers attested copy of same.
4. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
5. EMD exemption certificate (if any) should be submitted online.
6. Other details if any required to be furnished in the special condition.
7. Form No. 14 duly filled and signed.
8. Tender Notice and special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical,

Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

Soon on opening of the technical bid of e-tender, the committe constituted will evaluate the technical aspects of the machines. The date and time of opening of financial bid will be intimated directly to the firms who qualify in the technical bid.

The second cover financial bid should contain the following documents.

Financial bid duly filled

The bidder should submit physically, the technical bid containing the documents as noted in above paras except BOQ in sealed envelope marked as 'A' and financial bid (BOQ) in another sealed envelope marked as 'B' and another sealed envelop marked as 'C' containing above two sealed envelops. Technical bid cover 'A' and financial bid cover 'B'. The big envelop marked as 'C' should be addressed to the Superintending Engineer & Deputy Chief Engineer, PWD Mechanical, Irrigation, Public Office Building , Museum P. O., Thiruvananthapuram and reach this office on or before the technical bid opening date, In all envelops tender No. and name of work should be noted.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, (Mechanical), PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of net work issues, traffic congestions, etc. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-Tenders by the Government of Kerala shall be applicable to this tender.

GANESH, P. S.,
Superintending Engineer
and Deputy Chief
Engineer, Mechanical,
PWD.

Office of the Chief Engineer
Mechanical,
Thiruvananthapuram.

Medical Education Departmentദർഘാസ് പരസ്യം

നമ്പർ സി2-32278/2018/സ.മെ.കോ.തി. 2018 നവംബർ 26.

തിരുവനന്തപുരം സർക്കാർ മെഡിക്കൽ കോളേജ്/മെഡിക്കൽ കോളേജ് ആശുപത്രി ഇ.എൻ.റ്റി. വിഭാഗത്തിലേക്ക് മരുന്നുകൾ (Cuffed Tracheostomy tubes മുതലായവ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജൻ്റ്മാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ IMCH ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിൻ്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—126/2018.

സാധനങ്ങളുടെ പേര്—Cuffed Tracheostomy tubes (Various sizes)

അടങ്കൽ തുക— 1,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിൻ്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 672.

ഡ്യൂപ്ലിക്കേറ്റ്— 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—21-12-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-12-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-12-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATIONS FOR CUFFED TRACHEOSTOMY TUBES

All tubes must have high volume low pressure cuff.

Must be made of clear thermosensitive flexible PVC material.

Must be Radio opaque.

Must be compatible for use with inner tubes in sizes 6.0 and above

Must have integral 15mm connector

Must be available in sizes 7.0, 7.5, 8.0, 8.5

Number of Tubes required

Size 5.0 — 05

Size 6.0 — 05

Size 7.0 — 10

Size 7.5 — 25

Size 8.0 — 25

Size 8.5 — 25

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposit (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirement in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവ. മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

നമ്പർ സി3/10790/2018/ജി.റ്റി.ഡി.എം.സി.എ.

2018 നവംബർ 22.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ആവശ്യമായ താഴെപ്പറയുന്നവ വിതരണം ചെയ്യുന്നതിനായി പ്രിൻസിപ്പാൾ മുദ്രവച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഉപകരണത്തിന്റെ പേരും എണ്ണവും	ഡിപ്പാർട്ട്മെന്റ്	ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും	ദർഘാസ് ഫോറത്തിന്റെ വില	
				അസ്സൽ	പകർപ്പ്
1	36/2018—എൻഡോ ഡ്രൈനർ—2	ഒബ്സ്റ്റട്രിക്സ് & ഗൈനക്കോളജി	27-12-2018, 2.30 മണി	400	200
2	37/2018—ഹൈ ഫ്ലോ നാസൽ കാന്യുല—2	ശിശുരോഗ വിഭാഗം	27-12-2018, 3 മണി	1,120	560
3	38/2018—ഇൻഫ്യൂഷൻ പമ്പ്—1	„	27-12-2018, 3.30 മണി	400	200
4	39/2018—5 എം. എം. സീറോ ഡ്രിഗ്രി ടെലസ്കോപ്പ്—1	പീഡിയാട്രിക് സർജറി വിഭാഗം	27-12-2018, 4 മണി	520	260
5	40/2018—ലാപ്റോസ്കോപ്പിക് ഇൻസ്ട്രുമെന്റ്	„	27-12-2018, 4.30 മണി	896	448

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-12-2018, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—27-12-2018, 1 മണി.

ദർഘാസ് ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ടി. ഡി. മെഡിക്കൽ കോളേജ്, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ കൊടുത്ത തീയതിയിലും സമയങ്ങളിലും സമർപ്പിക്കുന്നവരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസുകൾ ഓഫീസ് സമയത്ത് നിർദ്ദിഷ്ട വിലയ്ക്ക് മെഡിക്കൽകോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ചാർജ്ജായി 50 കൂടി മണിയോധർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവർത്തി ദിവസങ്ങൾക്കു മുമ്പ് ലഭിക്കുന്ന മണിയോധറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും ക്വാട്ടു ചെയ്യുന്ന ആകെ വിലയുടെ 1% കുറഞ്ഞത് 1,500 വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ സ്ഥിരനിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. C3/10790/2018/GTDMCA.

22nd November 2018.

Sealed tenders are invited for the supply of following equipments by the Principal, Govt. T. D. Medical College, Alappuzha.

Sl. No.	Tender No. and Name of Equipments with Quantity (Nos.)	Department	Date & time of opening of Tender	Cost of original tender form	Cost of duplicate tender form
1	36/2018—Endotrainer—2	Obstetrics and Gynaecology	27-12-2018, 2.30 p.m.	400	200
2	37/2018—High Flow Nasal Canula—2	Paediatrics	27-12-2018, 3 p.m.	1,120	560
3	38/2018—Infusion Pump—1	„	27-12-2018, 3.30 p.m.	400	200
4	39/2018—5mm Zero Degree Telescope—1	Paediatrics Surgery	27-12-2018, 4 p.m.	520	260
5	40/2018—Laposcopic Instruments	„	27-12-2018, 4.30 p.m.	896	448

Last date & time of sale of tender form—27-12-2018, 12 Noon.

Last date & time of receipt of tender—27-12-2018, 1 p.m.

Tender should be addressed to the Principal, T. D. Medical College, Alappuzha-688 005. Tender No. & due date should be superscribed on each envelope. Late tenders will not be accepted. Tender will be opened at the time and date noted against each tender in the presence of such tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the Tender forms from the undersigned on all working days from 10 a. m. to 4 p. m. Cheques, drafts, postage stamps will not be accepted towards the cost of tender forms. Duplicate tender, if required will be issued on additional payments as shown in the schedule. Tender form is not transferable & the cost is not refundable. Tender forms will be supplied to the firm by registered post subject to be a cash payment of ` 50 in addition as postage charges. Money orders will be accepted only if received within 10 clear working days prior to due date for submission of tenders. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Government Stamp Paper worth ` 200 and EMD 1% of the total cost of the item tendered (minimum ` 1,500). Tenders without EMD will be rejected.

Govt. T. D. Medical College,
Alappuzha.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 35/2018-19]

നമ്പർ സി4/13182/2015/ജി.റ്റി.ഡി.എം.സി.എ.

2018 നവംബർ 12.

ആലപ്പുഴ ഗവൺമെന്റ് ടി. ഡി. മെഡിക്കൽ കോളേജിലെ ഒഫ്താൽമോളജി വിഭാഗത്തിലേക്ക് ഓട്ടോറിഫ്രാക്റ്റോ കെറാട്ടോമീറ്റർ—1 എണ്ണം വിതരണം ചെയ്യുന്നതിനായി മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 4,75,000

ദർഘാസ് ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം, നിശ്ചിത ദിവസം എന്നിവ രേഖപ്പെടുത്തി പ്രൻസിപ്പാൾ ഗവൺമെന്റ് ടി. ഡി. മെഡിക്കൽ കോളേജ്, വണ്ടാനം, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതി 26-12-2018 ഉച്ചയ്ക്ക് 3 മണി വരെ. 27-12-2018 രാവിലെ 11 മണിക്ക് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് സമർപ്പിക്കുന്നവരോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയോ ഈ അവസരത്തിൽ സന്നിഹിതരാകാവുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ ലഭിക്കുന്നതിന് പ്രവർത്തി ദിവസങ്ങളിൽ രാവിലെ 10 മണി മുതൽ വൈകിട്ട് 4 മണിവരെ ` 1,008 കോളേജ് ഓഫീസിൽ ഒടുക്കേണ്ടതാണ്. പകർപ്പ് ആവശ്യമുള്ളവർ ` 560 അധികമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് വിൽപ്പന 26-12-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ മാത്രമായിരിക്കും. ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ` 50 കൂടി ചേർത്ത് മണി ഓർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവർത്തി ദിവസങ്ങൾക്ക് മുമ്പ് ലഭിക്കുന്ന മണി ഓർഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം

ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും കാട്ട് ചെയ്യുന്ന ആകെ വിലയുടെ ഒരു ശതമാനം വരുന്ന തുകയ്ക്ക് പ്രൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ, സ്ഥിര നിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യവും സമ്മതപത്രവും ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്.

[No. 35/2018-19]

No. C4/13182/2015/GTDMCA. 12th November 2018.

Sealed tenders are invited for the supply of Autorefractometer—1 No. for Ophthalmology Department, Govt. T. D. Medical College, Alappuzha.

Approximate Cost — ` 4,75,000

The envelopes containing the tender should bear the superscription "Tender No. & due date and should be addressed to The Principal, Govt. T.D. Medical College, Alappuzha.

Last date and time for receipt of tender will be 26-12-2018 at 3 p. m. Late tender will not be accepted. The tender will be opened at 11 a.m. on 27-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at time.

Intending tenders may obtain the tender form from the undersigned on all working days from 10 a.m. to 4 p.m. on a cash remittance of ` 1,008 which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 26-12-2018 on 12 Noon. Cheques, Postage Stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent for V.P.P. Tender forms will be supplied to the firm by registered post subject to a cash payment of ` 50 in addition as postage charges. Money order will be accepted only if received within 10 clear working days

prior to due date for submitted tender. Duplicate tender forms, if required will be issued of ` 560 per copy. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% of the total cost (not less than ` 1,500) of the items tendered. Tenders without EMD will be rejected.

Govt. TD Medical College, Alappuzha. DR. M. PUSHPALATHA, Principal.

Motor Vehicles Department

TENDER NOTICE

No. B1/5640/03/2018. 24th November 2018.

Sealed Tenders are invited from reputed resellers for the Supply & Installation of Desktop Computers (3 Numbers), DMP Printer (4 Numbers), Laser Printer (2 Numbers) at Regional Transport Office, Pathanamthitta Sub Regional Transport Office, Mallappally and Sub Regional Transport Office, Ranni of Motor Vehicles Department. The last date of tender is 26-12-2018 12 Noon.

Cost of tender form—` 543 (` 460 + GST).

Date and time of tender opening—26-12-2018, 3 p. m.

CONDITIONS

1. Sale of Tenders:—The tender forms can be downloaded from the Department website: www.keralamvd.gov.in. In such cases, the payment for the tender form should be submitted at the time of the submission of tender.
2. The tenders should be submitted in three separate parts containing Tender Fees & EMD, Technical and Financial Bids in separate sealed envelopes clearly superscribed and should be put together in a large envelop, all envelopes sealed and superscribed with "Tender No. B1/5640/03/2018 dated 24-11-2018 for the supply and installation of Desktop Computers (3 Numbers), DMP Printer (4 Numbers), Laser Printer (2 Numbers) at Regional Transport Office, Pathanamthitta,

Sub Regional Transport Office, Mallappally and Sub Regional Transport Office, Ranni. If any offer contains tender fees & EMD, technical bids and financial bids together in one envelop, such offers shall be rejected out right.

3. The last date for receipt of the tender will be upto 26-12-2018 at 12 Noon. The tenders received after the last date and time specified above will be rejected. The tender offers shall be accompanied by an Earnest Money Deposit (EMD) of ` 2,300 in the form of Demand Drafts (crossed) from a local branch of State Bank of India in favour of 'The Regional Transport Officer, Pathanamthitta', payable at Pathanamthitta. The firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
4. The tenders should be superscribed with the tender number and name of the equipments and addressed to the Regional Transport Officer, Regional Transport Office, Parayil Building, Makkamkunnu, College Road, Pathanamthitta-689 645. Late tenders will not be accepted.
5. The sealed tenders will be opened at 3 p. m. on 26-12-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Detailed information can be obtained from The Regional Transport Officer, Regional Transport Office, Parayil Building, Makkamkunnu, College Road, Pathanamthitta-689 645 on all working days.
6. Samples will have to be submitted free of cost on demand which would be returned only after supply is affected. The firms should be ready to show live demonstration of technical equipments at their own cost and risk.
7. Intending tenderers also may include charges for installation, training of officers and on-site support at least for 3 years as warranty in the tenders.
8. Rate for old equipments under buy back scheme should be quoted for each item.

Regional Transport Office,
Pathanamthitta.

(Sd.)

Regional Transport Officer.

Museums and Zoos Departmentദർഘാസ് പരസ്യം

നമ്പർ എം.ഇ.സഡ്. (എഫ്) 5371/18. 2018 നവംബർ 22.

മ്യൂസിയം മൃഗശാലാ വകുപ്പിലെ തിരുവനന്തപുരം മൃഗശാലയിലെ ബാറ്ററി വാഹനങ്ങളിൽ ഉപയോഗിക്കുന്നതിനായി താഴെ പറയുന്ന സ്പെസിഫിക്കേഷനിലുള്ള ബാറ്ററികൾ വിതരണം ചെയ്യുന്നതിനും വാഹനത്തിൽ സ്ഥാപിക്കുന്നതിനും താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങൾ/വ്യക്തികൾ എന്നിവരിൽ നിന്നും സീലുവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസിനോടൊപ്പം ആകെ ക്വാട്ട് ചെയ്യുന്ന തുകയുടെ 1% നിരതദ്രവ്യം ഡയറക്ടറുടെ പേരിൽ മറാവുന്ന ഡി. ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 2.5 ലക്ഷം.

6 Volt 225 Ah—8 Nos.

8 Volt 150 Ah—6 Nos.

സ്ഥാപനത്തിന്റെ/വ്യക്തിയുടെ പേര്, അഡ്രസ് എന്നിവ വ്യക്തമായെഴുതിയ ദർഘാസുകൾ ഡയറക്ടർ, മ്യൂസിയം മൃഗശാലാ വകുപ്പ്, തിരുവനന്തപുരം എന്ന അഡ്രസിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ ദർഘാസ് ഫോമിൽ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോമിന്റെ വില ` 500-ം ജി. എസ്. ടി.-യുമാണ്. ഡ്യൂപ്ലിക്കേറ്റിന് ` 250-ം ജി. എസ്. ടി.യും അധികമായൊടുക്കേണ്ടതാണ്. ദർഘാസ് അംഗീകരിച്ച് കിട്ടുന്ന വ്യക്തി മൊത്തം തുകയുടെ 5% സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി ഒടുക്കേണ്ടതാണ്.

ദർഘാസ് ഫാറം 20-12-2018 മുതൽ 26-12-2018, 3 മണിവരെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-12-2018-ന് ഉച്ചയ്ക്ക് ഒരു മണിവരെയെണ്. ദർഘാസുകൾ സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തുന്നവരുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം 3 മണിക്ക് തുറക്കുന്നതാണ്. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധിയായി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. ഏറ്റവും കുറഞ്ഞ തുക ക്വാട്ട് ചെയ്യുന്ന വ്യക്തിക്ക്/സ്ഥാപനത്തിന് ടെൻഡർ ഉറപ്പിച്ച് നൽകുന്നതാണ്. ദർഘാസിനെ സംബന്ധിച്ച് അന്തിമ തീരുമാനമെടുക്കുന്നതിനുള്ള പൂർണ്ണാധികാരം മ്യൂസിയം മൃഗശാലാ ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്. സർക്കാർ ദർഘാസുകൾക്കുള്ള എല്ലാ നിബന്ധനകളും ബാധകമാണ്. ദർഘാസിനെ കുറിച്ചുള്ള കൂടുതൽ വിവരങ്ങൾ മ്യൂസിയം മൃഗശാലാ ഡയറക്ടറുടെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

മ്യൂസിയം, മൃഗശാലാവകുപ്പ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
ഡയറക്ടർ.

Police Department**TENDER NOTICES**

(1)

[No. 03/2018]

No. E1(a)-46252/2018/W. 28th November 2018.

Sealed tenders are invited under 2 bid system (technical and financial bids) for the supply of Photostat Mechine for the use of Various Police Stations in, Wayanad District from eligible vendors. The tenders must be reached this office on or before 12 Noon on 14-12-2018.

Name of item with quantity—Photostat Mechines (restricted to ` 55,000 each), (Total ` 2,75,000), Laser, A3, Duplex, Network-Multifunction Printer—5 Nos.

Earnest Money Deposit—` 2,750.

Cost of tender forms:

Original—` 700 + ` 100 (GST)

Duplicate—` 350 + ` 50 (GST)

Date and time of tender opening—
14-12-2018, 3 p. m.

Date and time of place of Technical evaluation—
16-12-2018 at 11 a. m. at District Police Office, Wayanad.

General

1. The bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/bidder should have a well equipped service centre functioning in Wayanad District/nearest Districts to cater immediately after sales requirement. Copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in Wayanad District/nearest Districts).
4. The bidder should have valid GST Registration. Copy of GST Registration Certificate should be enclosed along with the tender.
5. The bidder should have valid GST Index Number. Copy of GST Index Number allocation letter should be enclosed along with the tender.

6. The bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:

- (a) Valid Authorization letter from the OEM to attend this particular tender.
- (b) Certificate of Registration/Incorporation Certificate of the Bidder.
- (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/Audit Report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
- (e) The bidder has to submit a Warrantee Certificate along with invoices.
- (f) The bidder/manufacturer should have a minimum of 3 years experience in the Manufacture/supply of same OEM products and related accessories for Kerala Police/any Kerala Government Organization.

CONDITIONS

1. The tender should be superscribed with Tender Number and Name of the store item and to be addressed to the District Police Chief, Kalpetta North, Wayanad, Pin-673 122, Kerala. Late tenders will not be accepted.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and Name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright.
3. Tenders of the offers received with requisite EMD or bid security will be opened on 14-12-2018 at 3 p. m. and Technical Evaluation bid opened on 16-12-2018 at 11 a. m. in the presence of the authorized representatives of the firm who may be present at that time. All tenders received without EMD will be rejected, outright. All prices quoted should be inclusive of all levies and taxes.
4. Intending tenderers may, on application to the District Police Chief, Kalpetta North, Wayanad obtain requisite tender forms on which the tenders should be submitted [Application for the tender form should be accompanied by a cash remittance of ` 700 + ` 100 (GST) and duplicate tender form of ` 350 + ` 50 (GST) which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are non transferable] or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as Demand Draft along with the tender.
5. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of the District Police Chief, Kalpetta North, Wayanad. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
6. Specifications and list of items of each tender shall be obtainable from the District Police Chief, Kalpetta North, Wayanad during working hours of office or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, Test Report from Govt. Laboratories/Agencies (wherever possible), technical support network in Kerala etc. of the equipments along with the tenders. The tenders without detailed specifications of quoted items, Brochures, make etc. are liable to be rejected forthwith. The tenders without separate envelope and not superscribing the Tender number will be rejected.
7. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within five days.
8. Sample will be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
9. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2019.
10. The District Police Chief, Kalpetta North, Wayanad is empowered to reject any tender without assigning any reason.
11. For any further clarification please contact District Police Office, Wayanad (04936-202522).

(2)

[No. 04/2018]

No. E1(a)-46252/2018/W.

1st December 2018.

Sealed tenders are invited under 2 bid system (technical and financial bids) for the supply of Computers, Printers and Scanner etc. for the use of Various Police Stations in Wayanad Dist. from eligible vendors. The tenders must be reached this office on or before 12 Noon on 16-12-2018.

Sl. No.	Name of Item with Quantity
1	Computer and accessories i5, 4 GB RAM, 1 TB HDD, Windows 10 (restricted to ₹ 45,000 each) 3 x ₹ 45,000 = ₹ 1,35,000—3 Nos.
2	Printer Inkjet (Tank type) color, A4-letter-A5 etc. (restricted to ₹ 10,000 each)—1 No.
3	Scanner Laser, A4-letter-A5 etc., Duplex, Above 30 pages/minute, Scanner (color, b/w), Copier (with reduce enlarge option) (restricted to ₹ 14,500 each) (5 x ₹ 14,500 = ₹ 72,500)—5 Nos.
4	UPS 1 KVA Sine wave online UPS 12 V Battery 150 AH Tubular C-10 type (Approximate Cost ₹ 20,000) 4 x ₹ 20,000 = ₹ 80,000—4 Nos.
5	Multy Function Printer Functions 1. Print, Copy, Scan, Fax 2. Printing technology—Laser Print 3. Resolution 600 dpi 4. Connectivity—Network WiFi, Hi Speed USB 5. Speed —Minimum 20 ppm 6. Paper size—A4
	II Scanner 1. Formal-JPEG, PDF, PNG etc. 2. Resolution—upto 1200 dpi 3. Scan —Colour & BW 4. Scan speed—min 10ppm/BW
	III Copy 1. Speed minimum 20 cpm 2. Resolution 600 x 600dpi 3. Enlarge/Reduce-25-400% (Approximate Cost ₹ 32,000)—1 No.

Earnest Money Deposit—₹ 3,300.

Cost of tender forms:

Original—₹ 700 + ₹ 100 (GST)

Duplicate—₹ 400 + ₹ 50 (GST)

Date and time of tender opening—
16-12-2018, 3 p. m.

Date and time and place of Technical Evaluation—
17-12-2018 at 11 a. m. at District Police Office, Wayanad.

General

1. The bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/bidder should have a well equipped Service Centre functioning in Wayanad District/nearest Districts to cater immediately after sales requirement. Copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in Wayanad District/nearest Districts).
4. The bidder should have valid GST Registration. Copy of GST Registration Certificate should be enclosed along with the tender.
5. The bidder should have valid GST Index Number. Copy of GST Index Number allocation letter should be enclosed along with the tender.
6. The bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
 - (e) The bidder has to submit a Warrantee Certificate along with invoices.
 - (f) The bidder/manufacturer should have a minimum of 3 years experience in the Manufacture/supply of same OEM products and related accessories for Kerala Police/any Kerala Government Organization.

CONDITIONS

1. The tender should be superscribed with Tender Number and Name of the store item and to be addressed to the District Police Chief, Kalpetta North, Wayanad, Pin-673 122, Kerala. Late tenders will not be accepted.
2. The tenders should be submitted in two separate parts containing technical and financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and Name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright.
3. Tenders of the offers received with requisite EMD or bid security will be opened on 16-12-2018 at 3 p. m. and Technical Evaluation bid opened on 17-12-2018 at 11 a. m. in the presence of the authorized representatives of the firm who may be present at that time. All tenders received without EMD will be rejected, outright. All prices quoted should be inclusive of all levies and taxes.
4. Intending tenderers may, on application to the District Police Chief, Kalpetta North, Wayanad obtain requisite tender forms on which the tenders should be submitted [Application for the tender form should be accompanied by a cash remittance of ` 700 + ` 100 (GST) and Duplicate tender form of ` 400 + ` 50 (GST) which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are non transferable or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as Demand Draft along with the tender.
5. Earnest Money Deposit (EMD) should be furnished along with the Tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of the District Police Chief, Kalpetta North, Wayanad. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
6. Specifications and list of items of each tender shall be obtainable from the District Police Chief, Kalpetta North, Wayanad during working hours of office or from the Police website as mentioned above. The firms should also furnish the detailed

specifications, make, brochures, Test Report from Govt. Laboratories/Agencies (wherever possible), technical support network in Kerala etc. of the equipments along with the tenders. The Tenders without detailed specifications of quoted items. Brochures make etc. are liable to be rejected forthwith. The tenders without separate envelope and not superscribing the Tender number will be rejected.

7. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within four days.
8. Samples will be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
9. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2019.
10. The District Police Chief, Kalpetta North, Wayanad is empowered to reject any tender without assigning any reason.
11. For any further clarification please contact District Police Office Wayanad (04936-202522)

District Police Office,
Wayanad.

KARUPPASAMY, R. IPS,
Superintendent of Police.

Printing Department

ദർഘാസ് പരസ്യം

[No. 92/2018-19]

നമ്പർ ജി4/20088/2018.

2018 ഡിസംബർ 7.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് മൈദ-(5000 kg.) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ 21-12-2018 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരോടേയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരോടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനുമുകളിൽ "ദർഘാസ് നമ്പർ 92/2018-19, മൈദ വിതരണം സംബന്ധിച്ച്" എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,00,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 400 + ജി. എസ്. ടി. 12% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ്

200 + ജി. എസ്. ടി. 12% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാൻഡ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. റേറ്റ് കോൺട്രാക്ട് ആയതിനാൽ ഇ. എം. ഡി. ഒഴിവ് സ്ഥാപനങ്ങൾക്ക് അനുവദനീയമല്ല.

[No. 92/2018-19]

No. G4-20088/2018.

7th December 2018.

Sealed tenders superscribed as Tender No. 92/2018-19 for the supply of the Maida-(5000 Kg.) is invited by the undersigned. The tenders along with samples should reach this office on or before 21-12-2018 at 1 p. m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorised representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of 400+GST @ 12% for original form and 200+GST @ 12% for Duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by VPP. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 21-12-2018. An agreement in Kerala Stamp Paper worth 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth 200 will not be accepted on any account.

PAC— 2,00,000.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading installation expenses for Govt. Central Press, Thiruvananthapuram.
2. Sample should be supplied.
3. The item should be supplied within 7 days on the receipt of supply order.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank account details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2019 on rate contract basis.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.

Office of the Director of Printing,
Govt. Central Press, (Sd.)
Thiruvananthapuram. *Superintendent of Govt. Presses.*

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ പി1/5922/2018/CET.

2018 നവംബർ 12.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് എൽ. സി. ഡി. പ്രൊജക്ടറുകൾ വിതരണം ചെയ്ത് ഇൻസ്റ്റാൾ ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—15/P1/18/CET/LCD Projector

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_240854_1

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക— 11,03,000.

നിരതദ്രവ്യം— 11,030.

ദർഘാസുകളുടെ വില— 1,700 + 18% ജി. എസ്. ടി.

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും— 17-12-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 19-12-2018, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P1/5922/18/CET.

12th November 2018.

Tenders are invited for the supply and installation of LCD Projector for Different Departments, College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—15/P1/18/ME.

ID in www.etenders.kerala.gov.in—2018_DTE_240854_1.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in

Estimated Cost— 11,03,000.

EMD— 11,030.

Cost of tender form— 1,700 + 18% GST.

Last date and time for uploading of the documents in the website (www.etenders.kerala.gov.in)—17-12-2018, 3 p. m.

Date and time of opening of tender—19-12-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(2)

നമ്പർ പി1/5922/2018/CET.

2018 നവംബർ 12.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് Sound System വിതരണം ചെയ്ത് ഇൻസ്റ്റാൾ ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർശാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർശാസ നമ്പർ—16/P1/18/CET/Sound System

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_240859_1

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 2,37,700.

നിരതദ്രവ്യം—` 2,377.

ദർശാസുകളുടെ വില—` 500 + 18% ജി. എസ്. ടി.

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർശാസ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—17-12-2018, 3 മണി.

ദർശാസം തുറക്കുന്ന തീയതിയും സമയവും—19-12-2018, 11 മണി.

ദർശാസ വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർശാസ പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർശാസം തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P1/5922/18/CET.

12th November 2018.

Tenders are invited for the supply and installation of Sound System for Different Department of College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—16/P1/18/ME.

ID in www.etenders.kerala.gov.in—2018_DTE_240859_1.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in

Estimated Cost—` 2,37,700.

EMD—` 2,377.

Cost of tender form—` 500 + 18% GST.

Last date and time for uploading of the documents in the website (www.etenders.kerala.gov.in)—17-12-2018, 3 p. m.

Date and time of opening of tender—19-12-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(3)

നമ്പർ പി4/11549/18/CET.

2018 നവംബർ 20.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ എം. സി. എ. ഡിപ്പാർട്ട്മെന്റിലെ സോഫ്റ്റ് വെയർ ലാബിലേയും പ്രൊജക്ട് ലാബിലേയും കമ്പ്യൂട്ടറുകൾക്ക് വേണ്ടി കൺസ്യൂമബിൾസ് വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ഇ-ദർശാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർശാസ നമ്പർ—05/18/പി4/എം. സി. എ.

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_250235_1

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 2,97,750.

നിരതദ്രവ്യം—` 2,978.

ദർശാസുകളുടെ വില—` 708 (` 600 + 18% ജി. എസ്. ടി.)

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർശാസ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-12-2018, 12 മണി.

ദർശാസം തുറക്കുന്ന തീയതിയും സമയവും—18-12-2018, 3 മണി.

ദർശാസ വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർശാസ പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർശാസം തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P4/11549/18/CET.

20th November 2018.

Tenders are invited for the supply of Consumables for Computers for use in the Software Lab and Project Lab of MCA Department, College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—05/18/P4/MCA.

ID in www.etenders.kerala.gov.in—2018_DTE_250235_1.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in

Estimated Cost—` 2,97,750.

EMD—` 2,978.

Cost of tender form—` 708 (` 600 + 18% GST).

Last date and time for uploading of the documents in the website (www.etenders.kerala.gov.in)—14-12-2018, 12 p. m.

Date and time of opening of tender—18-12-2018, 3 p. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents. Rates should be fixed for six months from the date of opening of tenders.

LIST OF ITEMS

Sl No.	Item & Specification with Quantity
1	CMOS Battery—3v Lithium Battery—100 Nos.
2	SMPS-450 Watts—5 Nos.
3	RAM 4 GB-DIMM DDR3 Syn 1600 MHz (0.6 ns) suitable for DELL OPTIPLEX 9010 Desktop Computer & HP Compaq 8300 Elite Desktop—35 Nos.
4	RAM 4 GB-DIMM DDR3 Syn 1333 MHz (0.6 ns) suitable for HP8100 Minitower Convertible Desktop Computer—21 Nos.
5	RAM 2 GB—DIMM DDR2 Syn 800 MHz (1.2 ns) suitable for HP Compaq dx 2480 Business Desktop Computer—69 Nos.
6	SSD Hard Drive 120 GB with mounting bracket for Desktop PC—1 No.
7	External Hard disk Drive size 1 TB—1 No.
8	RAM 4 GB—DIMM DDR4 Syn 2133 MHz suitable for Acer Veriton M 2640 G Desktop Computer—20 Nos.
9	RAM 4 GB—ECC RDDR4 Syn 1866 MHz suitable for HPZ640 Workstation—1 No.
10	RAM 8 GB—ECC RDDR4 Syn 1866 MHz suitable for HPZ640 Workstation—4 Nos.

(4)

നമ്പർ പി5/5163/18/CET.

2018 നവംബർ 21.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ ഫിസിക്സ് എഡ്യൂക്കേഷൻ ഡിപ്പാർട്ട്മെന്റിൽ ആവശ്യമായ സ്പോർട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—37/18/P5/CET/Phy.Edn.

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_249944_1

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 1,49,700.

നിരതദ്രവ്യം—` 1,497.

ദർഘാസുകളുടെ വില—` 472 (` 400+ 18% ജി. എസ്. ടി.).

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—17-12-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-12-2018, 11 മണി.

Gaz. No. 49/2018/DTP (Stores Purchase).

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P5/5163/18/CET.

21st November 2018.

Tenders are invited for Sports Equipments for Physical Education Department of College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—37/18/P5/CET/Phy.Edn.

ID in www.etenders.kerala.gov.in—2018_DTE_249944_1.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in

Estimated Cost—` 1,49,700.

EMD—` 1,497.

Cost of tender form—` 472 (` 400+ 18% GST).

Last date and time for uploading of the documents in the website (www.etenders.kerala.gov.in)—17-12-2018, 3 p. m.

Date and time of opening of tender—19-12-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(5)

നമ്പർ പി4/11506/2018/CET.

2018 നവംബർ 26.

കോളേജ് ഓഫ് എഞ്ചിനീയറിംഗ് ട്രിവാൻഡ്രം-ഇലക്ട്രോണിക്സ് & കമ്പ്യൂട്ടേഷൻ വിഭാഗത്തിലെ മൈക്രോവേവ് ലാബിലേക്ക് വെക്ടർ നെറ്റ് വർക്ക് അനലൈസർ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ഇ-ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—4/18/P4/ഇ.സി.ഇ.

കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.

അടങ്കൽതുക—` 12,98,000.

നിരതദ്രവ്യം—` 12,980.

ദർഘാസുകളുടെ വില—` 2,360 (` 2000+ 18% ജി. എസ്. ടി.)

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—15-12-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-12-2018, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P4/11506/18/CET.

26th November 2018.

E-Tenders are invited for the supply of Vector Network Analyzer for Microwave Lab of Electronics & Communication Engineering Department, College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—04/18/P4/ECE.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in

Estimated Cost—` 12,98,000.

EMD—` 12,980.

Cost of tender form—` 2,360 (` 2000 + 18% GST).

Last date and time for uploading of the documents in the website (www.etenders.kerala.gov.in)—15-12-2018, 3 p. m.

Date and time of opening of tender—19-12-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(6)

നമ്പർ പി4/5998/2018/CET.

2018 നവംബർ 27.

കോളേജ് ഓഫ് എഞ്ചിനീയറിംഗ് ട്രിവാൻഡ്രം-ഇലക്ട്രോണിക്സ് & കമ്മ്യൂണിക്കേഷൻ വിഭാഗത്തിലെ മെമ്മ്സ് ലാബിലേക്ക് മെമ്മ്സ് സ്പെസിഫിക് സോഫ്റ്റ് വെയർ ടൂൾകൾക്കുള്ള വെയർ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ഇ-ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—07/18/P4/ഇ.സി.എ.

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_251833_1

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്).

അടങ്കൽ തുക—` 18,00,000.

നിരതദ്രവ്യം—` 18,000.

ദർഘാസുകളുടെ വില—` 3,186 (` 2,700 + 18% ജി. എസ്. ടി.).

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—18-12-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-12-2018, 3 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P4/5998/18/CET.

27th November 2018.

E-Tenders are invited for the supply of MEMS Specific Software tool Conventorware for the MEMS Lab in the Electronics & Communication Engineering Department, College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—07/18/P4/ECE.

ID in www.etenders.kerala.gov.in—2018_DTE_251833_1.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in

Estimated Cost—` 18,00,000

EMD—` 18,000.

Cost of tender form—` 3,186 (` 2,700 + 18% GST).

Last date and time for uploading of the documents in the website (www.etenders.kerala.gov.in)—18-12-2018, 12 Noon.

Date and time of opening of tender—21-12-2018, 3 p. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering
Trivandrum,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ3/763/2018.

2018 നവംബർ 28.

പാലാ ടെക്നിക്കൽ ഹൈസ്കൂളിലേക്ക് ആവശ്യമായ ഫർണിച്ചറുകൾ നൽകുന്നതിലേക്ക് മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—എ3/01/2018-19.

അടങ്കൽ തുക—` 1,90,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ—` 400+48

പകർപ്പ്—` 200+24

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-12-2018, 3 മണി.

പൂരിപ്പിച്ച ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-12-2018, 2 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—15-12-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ആവശ്യമുള്ളവർ ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 448 + 23 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-12-2018 ആയിരിക്കും. ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ പത്തുമണി മുതൽ വൈകുന്നേരം മൂന്നുമണി വരെ ലഭ്യമാണ്.

ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ് മുതലായവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസിനൊപ്പം സാധനങ്ങളുടെ മൊത്ത വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ ഒപ്പിട്ട ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. ഉടമ്പടിയും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം തിരസ്കരിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. A3/763/2018.

28th November 2018.

Sealed competitive tenders are invited for the supply of Furniture to Govt. Technical High School, Pala.

Tender No.—A3/01/2018-19.

PAC—` 1,90,000.

Cost of tender form (including tax):—

Original—` 400+48

Duplicate—` 200+240

Last date and time of sale of tender form —
14-12-2018, 3 p. m.

Last date and time of receipt of duly filled tender form—15-12-2018, 2 p. m.

Date and time of opening and verifying of tender—
15-12-2018, 3 p. m.

Cost of tender form should be remitted either in cash or by Money Order ` 448+23 (Postal charge). The last date of receipt of Money order will be 10-12-2018. Tender form can be obtained from the Superintendent, Govt. Technical High School, Pala from 10 a.m. to 3 p.m. on all working days.

Tender forms are not transferable. Cheque, Draft etc. will not be accepted to the price of tender form. Tender form should be accompanied by EMD which is 1% of the total cost of the item and an agreement to be signed in the Kerala Stamp Paper worth ` 200. tender without EMD and agreement will be rejected unconditionally.

The tender number and date should be superscribed on the cover containing the tender. The details of equipments will be obtained along with the tender form.

Govt. Technical High School,
Puliyannoor P. O., Pala-686 573,
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(Sd.)
Superintendent.